

# IN THE HIGH COURT OF ORISSA, CUTTACK

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Date : 22.04.2022										
S.L. No.	C.A. No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	26154/2022	22.04.2022	WP (C) - 9613/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 22	Order Dtd. 2022-04-20			(Seat No -)
2	26155/2022	22.04.2022	WP (C) - 9614/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 22	Order Dtd. 2022-04-20			(Seat No -)
3	26156/2022	22.04.2022	WP (C) - 9616/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 22	Order Dtd. 2022-04-20			(Seat No -)
4	26157/2022	22.04.2022	WP (C) - 9617/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 22	Order Dtd. 2022-04-20			(Seat No -)
5	26158/2022	22.04.2022	WP (C) - 9618/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 22	Order Dtd. 2022-04-20			(Seat No -)
6	26159/2022	22.04.2022	WP (C) - 9620/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 22	Order Dtd. 2022-04-20			(Seat No -)
7	26160/2022	22.04.2022	WP (C) - 9622/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 22	Order Dtd. 2022-04-20			(Seat No -)
8	26161/2022	22.04.2022	WP (C) -	SITANSU MOHAN	C.O.	COURT	Order Dtd. 2022-04-20			(Seat

			9624/ 2022	SINGH		NO. 22				t No -)
9	26162 /2022	22.04. 2022	WP (C) - 24657 /2021	P.K.MIS HRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-20			(S ea t No -)
1 0	26163 /2022	22.04. 2022	WP (C) - 9630/ 2022	SITANSU MOHAN SINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-20			(S ea t No -)
1 1	26164 /2022	22.04. 2022	WP (C) - 9631/ 2022	SITANSU MOHAN SINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-20			(S ea t No -)
1 2	26165 /2022	22.04. 2022	WP (C) - 9633/ 2022	SITANSU MOHAN SINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-20			(S ea t No -)
1 3	26166 /2022	22.04. 2022	WP (C) - 9634/ 2022	SITANSU MOHAN SINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-20			(S ea t No -)
1 4	26167 /2022	22.04. 2022	WP (C) - 9635/ 2022	SITANSU MOHAN SINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-20			(S ea t No -)
1 5	26168 /2022	22.04. 2022	WP (C) - 9636/ 2022	SITANSU MOHAN SINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-20			(S ea t No -)
1 6	26169 /2022	22.04. 2022	WP (C) - 8972/ 2022	B.K.PAT I	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-18			(S ea t No -)
1 7	26170 /2022	22.04. 2022	WP (C) - 17138 /2016	P.K.MOH ANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-20			(S ea t No -)
1 8	26171 /2022	22.04. 2022	SA- 175/2 002	P.K.BEH ERA	C.O .	COUR T NO. 25	Order Dtd. 2022-04-20		SECO ND APPE AL	(S ea t No

										- 4)
1 9	26172 /2022	22.04. 2022	WP (C) - 9638/ 2022	SITANSU MOHAN SINGH	C.O .	COUR T NO. 25	Order Dtd. 2022-04-20			(S ea t No - 4)
2 0	26173 /2022	22.04. 2022	ABLAP L- 11066 /2020	B.K.PAT I	C.O .	COUR T NO. 1	Order Dtd. 2022-04-19			(S ea t No - 4)
2 1	26174 /2022	22.04. 2022	WP (C) - 9639/ 2022	SITANSU MOHAN SINGH	C.O .	COUR T NO. 1	Order Dtd. 2022-04-20			(S ea t No - 4)
2 2	26175 /2022	22.04. 2022	ABLAP L- 18102 /2019	H.K.BHO L	C.O .	COUR T NO. 25	Order Dtd. 2022-04-20			(S ea t No - 4)
2 3	26176 /2022	22.04. 2022	WP (C) - 9626/ 2022	SITANSU MOHAN SINGH	C.O .	COUR T NO. 25	Order Dtd. 2022-04-20			(S ea t No - 4)
2 4	26177 /2022	22.04. 2022	ABLAP L- 13068 /2020	R.K.PAT TANAİK	C.O .	COUR T NO. 25	Order Dtd. 2022-04-20			(S ea t No - 4)
2 5	26178 /2022	22.04. 2022	WP (C) - 8692/ 2022	A. K. ROUL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-20	WRIT BRAN CH (DIV ISIO N BENC H-3)		(S ea t No - 11 8)
2 6	26179 /2022	22.04. 2022	ABLAP L- 12702 /2020	R.DAS	C.O .	COUR T NO. 25	Order Dtd. 2022-04-20			(S ea t No - 11 8)

27	26180 /2022	22.04. 2022	WP (C) - 13207 /2014	K.C.KAR	C.O .	COUR T NO. 16	Order Dtd. 2022-04-20			(S ea t No - 11 8)
28	26181 /2022	22.04. 2022	WP (C) - 23814 /2012	ANIL SAHOO	C.O .	COUR T NO. 5	Order Dtd. 2022-04-20			(S ea t No - 11 8)
29	26182 /2022	22.04. 2022	WP (C) - 5557/ 2017	SURESH CH. SUNDARA	C.O .	COUR T NO. 5	Order Dtd. 2022-04-20			(S ea t No - 11 8)
30	26183 /2022	22.04. 2022	WP (C) - 9476/ 2021	M.N. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-20			(S ea t No - 11 8)
31	26184 /2022	22.04. 2022	WP (C) - 9915/ 2022	P. K. SWAIN	C.O .	COUR T NO. 22	Order Dtd. 2022-04-20			(S ea t No - 11 8)
32	26185 /2022	22.04. 2022	WP (C) - 9308/ 2022	RAJAT DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-20			(S ea t No - 11 8)
33	26186 /2022	22.04. 2022	WP (C) - 9918/ 2022	PRASANN A KUMAR SWAIN	C.O .	COUR T NO. 22	Order Dtd. 2022-04-20			(S ea t No - 11 8)
34	26187 /2022	22.04. 2022	WP (C) - 9122/ 2022	SUVENDU BARIK	C.O .	COUR T NO. 2	Order Dtd. 2022-04-20			(S ea t No

						OLD				- 11 8)
3 5	26188 /2022	22.04. 2022	WP (C) - 9400/ 2022	DEBENDR A LALA	C.O .	COUR T NO. 22	Order Dtd. 2022-04-18			(S ea t No - 11 8)
3 6	26189 /2022	22.04. 2022	CRLMP - 451/2 022	P.K.BEH ERA	C.O .	COUR T NO. 17	Order Dtd. 2022-04-20	WRIT BRAN CH-4		(S ea t No - 19 )
3 7	26190 /2022	22.04. 2022	WP (C) - 8456/ 2022	P.K.BAR IK	C.O .	COUR T NO. 6	Order Dtd. 2022-04-20			(S ea t No - 19 )
3 8	26191 /2022	22.04. 2022	WP (C) - 8886/ 2022	PRASANJ IT BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2022-04-20			(S ea t No - 19 )
3 9	26192 /2022	22.04. 2022	WP (C) - 18635 /2019	M. R. ROUTRAY	C.O .	COUR T NO. 9	Order Dtd. 2022-04-20			(S ea t No - 19 )
4 0	26193 /2022	22.04. 2022	WP (C) - 8858/ 2022	J.P.KAR	C.O .	COUR T NO. 6	Order Dtd. 2022-04-20	WRIT BRAN CH-7		(S ea t No - 5)
4 1	26194 /2022	22.04. 2022	WP (C) - 22493 /2017	A. K. JENA	C.O .	COUR T NO. 6	Order Dtd. 2022-04-20			(S ea t No - 5)
4 2	26195 /2022	22.04. 2022	WP (C) - 22493	SUMANTA DAS	C.O .	COUR T NO.	Order Dtd. 2022-04-20			(S ea t

			/2017			6			No - 5)
43	26196 /2022	22.04.2022	ABLAP L-13492 /2020	G.B.PARIDA	C.O.	COURT NO. 25	Order Dtd. 2022-04-20		(Seat No - 5)
44	26197 /2022	22.04.2022	ABLAP L-13284 /2020	R.DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-20		(Seat No - 5)
45	26198 /2022	22.04.2022	WP (C) - 7544/2012	N.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-20		(Seat No - 5)
46	26199 /2022	22.04.2022	CONTC - 6317/2021	DEEPAK KUMAR SAHU	C.O.	COURT NO. 22	Order Dtd. 2022-04-20		(Seat No - 5)
47	26200 /2022	22.04.2022	ABLAP L-13186 /2020	R.DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-20		(Seat No - 5)
48	26201 /2022	22.04.2022	ABLAP L-13137 /2020	N.RAO	C.O.	COURT NO. 25	Order Dtd. 2022-04-20		(Seat No - 5)
49	26202 /2022	22.04.2022	WP (C) - 7544/2012	P.K.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-20		(Seat No - 5)
50	26203 /2022	22.04.2022	WP (C) - 7532/2012	N.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-20		(Seat No - 5)
51	26204 /2022	22.04.2022	WP (C) -	P.K.DAS	C.O.	COURT	Order Dtd. 2022-04-20		(Seat No - 5)

			7532/ 2012			NO. 3 OLD				t No - 5)
5 2	26205 /2022	22.04. 2022	WP (C) - 9108/ 2022	S.K.SIN GH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-20			(S ea t No - 5)
5 3	26206 /2022	22.04. 2022	WP (C) - 9862/ 2022	A.MOHAN TY	C.O .	COUR T NO. 22	Order Dtd. 2022-04-20			(S ea t No - 5)
5 4	26207 /2022	22.04. 2022	WP (C) - 9034/ 2022	H.K.MAL LICK	C.O .	COUR T NO. 1	Order Dtd. 2022-04-20			(S ea t No - 5)
5 5	26208 /2022	22.04. 2022	WP (C) - 5633/ 2022	S.MOHAR ANA	C.O .	COUR T NO. 22	Order Dtd. 2022-04-19			(S ea t No - 5)
5 6	26209 /2022	22.04. 2022	WP (C) - 17140 /2016	P.K.MOH ANTY	C.O .	COUR T NO. 22	Order Dtd. 2022-04-20			(S ea t No - 5)
5 7	26210 /2022	22.04. 2022	WP (C) - 21704 /2017	A.K.RAN A	C.O .	COUR T NO. 22	Order Dtd. 2022-04-20			(S ea t No - 5)
5 8	26211 /2022	22.04. 2022	WP (C) - 5626/ 2022	M.BEHER A	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-19			(S ea t No - 5)
5 9	26212 /2022	22.04. 2022	WP (C) - 19139 /2012	B.DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-20			(S ea t No - 5)
6	26213	22.04.	WP (C)	Y.DAS	C.O	COUR	Order Dtd. 2022-04-20			(S

0	/2022	2022	- 21613 /2019		.	T NO. 9				ea t No - 5)
6 1	26214 /2022	22.04. 2022	WP (C) - 21613 /2019	Y.DAS	C.O .	COUR T NO. 9	Order Dtd. 2022-04-20			(S ea t No - 5)
6 2	26215 /2022	22.04. 2022	CONTC - 6319/ 2021	DEEPAK KUMAR SAHU	C.O .	COUR T NO. 22	Order Dtd. 2022-04-20			(S ea t No - 5)
6 3	26216 /2022	22.04. 2022	WPCRL - 384/2 006	P.K. LENKA	GEN ERA L		Order Dtd. 2006-09-21		WRIT BRAN CH-5	(S ea t No - 32 )
6 4	26217 /2022	22.04. 2022	CONTC - 196/2 016	BIKRAM BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2022-04-18			(S ea t No - 32 )
6 5	26218 /2022	22.04. 2022	CONTC - 196/2 016	S. MOHARAN A	C.O .	COUR T NO. 22	Order Dtd. 2022-04-18			(S ea t No - 32 )
6 6	26219 /2022	22.04. 2022	WPC (O AC) - 3110/ 2013	R. C. MUDULI	C.O .	COUR T NO. 22	Order Dtd. 2022-04-19			(S ea t No - 32 )
6 7	26220 /2022	22.04. 2022	CMP- 542/2 019	S. K. SINGH	C.O .	COUR T NO. 25	Order Dtd. 2022-04-20			(S ea t No - 32 )
6	26221	22.04.	CMP-	BISWAJI	C.O	COUR	Order Dtd. 2022-04-20			(S



8	/2022	2022	917/2019	T DAS	.	T NO. 1				ea t No - 32 )
69	26222 /2022	22.04. 2022	WP (C) - 9503/ 2022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 1	Order Dtd. 2022-04-20			(S ea t No - 32 )
70	26223 /2022	22.04. 2022	WP (C) - 9286/ 2022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 22	Order Dtd. 2022-04-20			(S ea t No - 32 )
71	26224 /2022	22.04. 2022	WP (C) - 9262/ 2022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 22	Order Dtd. 2022-04-20			(S ea t No - 32 )
72	26225 /2022	22.04. 2022	WP (C) - 9265/ 2022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 22	Order Dtd. 2022-04-20			(S ea t No - 32 )
73	26226 /2022	22.04. 2022	WP (C) - 9292/ 2022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 22	Order Dtd. 2022-04-20			(S ea t No - 32 )
74	26227 /2022	22.04. 2022	WP (C) - 9274/ 2022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 22	Order Dtd. 2022-04-20			(S ea t No - 32 )
75	26228 /2022	22.04. 2022	WP (C) - 9281/ 2022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 22	Order Dtd. 2022-04-20			(S ea t No - 32 )

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7 6	26229 /2022	22.04. 2022	WP (C) - 9707/ 2022	P.K. SWAIN	C.O .	COUR T NO. 22	Order Dtd. 2022-04-19			(S ea t No - 32 )
7 7	26230 /2022	22.04. 2022	WP (C) - 9258/ 2022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 22	Order Dtd. 2022-04-20			(S ea t No - 32 )
7 8	26231 /2022	22.04. 2022	WP (C) - 9276/ 2022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 22	Order Dtd. 2022-04-20			(S ea t No - 32 )
7 9	26232 /2022	22.04. 2022	WP (C) - 9277/ 2022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 22	Order Dtd. 2022-04-20			(S ea t No - 32 )
8 0	26233 /2022	22.04. 2022	WP (C) - 9280/ 2022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 22	Order Dtd. 2022-04-20			(S ea t No - 32 )
8 1	26234 /2022	22.04. 2022	WP (C) - 9288/ 2022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 22	Order Dtd. 2022-04-20			(S ea t No - 32 )
8 2	26235 /2022	22.04. 2022	WP (C) - 9504/ 2022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 22	Order Dtd. 2022-04-20			(S ea t No - 32 )
8 3	26236 /2022	22.04. 2022	WP (C) -	BRAJA MOHAN	C.O .	COUR T	Order Dtd. 2022-04-20			(S ea

			9253/ 2022	SARANGI		NO. 22				t No - 32 )
8 4	26237 /2022	22.04. 2022	WP (C) - 9269/ 2022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 22	Order Dtd. 2022-04-20			(S ea t No - 32 )
8 5	26238 /2022	22.04. 2022	WP (C) - 9501/ 2022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 22	Order Dtd. 2022-04-20			(S ea t No - 32 )
8 6	26239 /2022	22.04. 2022	WP (C) - 8348/ 2022	P. K. MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2022-04-20			(S ea t No - 32 )
8 7	26240 /2022	22.04. 2022	CMP- 290/2 022	B. B. MALLICK	C.O .	COUR T NO. 22	Order Dtd. 2022-04-19			(S ea t No - 32 )
8 8	26241 /2022	22.04. 2022	WP (C) - 9823/ 2022	P. L. MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-21		WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 6)
8 9	26242 /2022	22.04. 2022	WP (C) - 9820/ 2022	P. L. MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-29		WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 6)
9 0	26243 /2022	22.04. 2022	WP (C) - 9820/ 2022	P. L. MISHRA	C.O .	COUR T NO. 3	Order Dtd. 2022-04-29		WRIT BRAN CH (DIV	(S ea t No

						OLD			ISIO N BENC H-1)	- 10 6)
9 1	26244 /2022	22.04. 2022	WP (C) - 10119 /2022	P. K. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-21		WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 10 9)
9 2	26245 /2022	22.04. 2022	BLAPL - 10879 /2021	S. CHOUDHU RY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-20			(S ea t No - 10 9)
9 3	26246 /2022	22.04. 2022	WP (C) - 10119 /2022	P. K. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-21		WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 10 9)
9 4	26247 /2022	22.04. 2022	WP (C) - 8699/ 2022	P.K.MIS HRA	C.O .	COUR T NO. 3	Order Dtd. 2022-04-20		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 8)
9 5	26248 /2022	22.04. 2022	WA- 504/2 021	P.K.LEN KA	C.O .	COUR T NO. 3	Order Dtd. 2022-04-20		M.J. C.	(S ea t No - 1)
9 6	26249 /2022	22.04. 2022	WP (C) - 8643/ 2020	K.C.SAM AL	C.O .	COUR T NO. 3	Order Dtd. 2022-04-20		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 5)
9 7	26250 /2022	22.04. 2022	WP (C) - 15216 /2018	P.K.BAR IK	C.O .	COUR T NO. 2	Order Dtd. 2022-04-20		WRIT BRAN CH (DIV	(S ea t No

						OLD			ISIO N BENC H)	- 11 5)
9 8	26251 /2022	22.04. 2022	WP (C) - 15216 /2018	TAPAN SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-20		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 5)
9 9	26252 /2022	22.04. 2022	WP (C) - 15986 /2018	R.K.PAN DA	C.O .	COUR T NO. 5	Order Dtd. 2022-04-20			(S ea t No - 11 5)
1 0 0	26253 /2022	22.04. 2022	WP (C) - 15986 /2018	K.C.PAN DA	C.O .	COUR T NO. 5	Order Dtd. 2022-04-20			(S ea t No - 11 5)
1 0 1	26254 /2022	22.04. 2022	WP (C) - 21073 /2021	B.K.PAN DA	C.O .	COUR T NO. 3	Order Dtd. 2022-03-15			(S ea t No - 11 5)
1 0 2	26255 /2022	22.04. 2022	WP (C) - 21073 /2021	T.K.NAY AK	C.O .	COUR T NO. 3	Order Dtd. 2022-03-15			(S ea t No - 11 5)
1 0 3	26256 /2022	22.04. 2022	CONTC - 5014/ 2021	L.D.PAN DA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-19			(S ea t No - 11 5)
1 0 4	26257 /2022	22.04. 2022	WP (C) - 4656/ 2022	T.BAG	C.O .	COUR T NO. 3	Order Dtd. 2022-04-20			(S ea t No - 11

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105	26258/2022	22.04.2022	WP (C) - 9688/2022	KAMALAKANT NATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-20			(Seat No - 115)
106	26259/2022	22.04.2022	WP (C) - 20121/2014	R.K.BEHERA	C.O.	COURT NO. 16	Order Dtd. 2022-04-20			(Seat No - 115)
107	26260/2022	22.04.2022	WP (C) - 513/2017	R. K. MOHAPATRA	C.O.	COURT NO. 3	Order Dtd. 2022-04-20	WRIT BRANCH (DIVISION BENCH)		(Seat No - 105)
108	26261/2022	22.04.2022	WP (C) - 20121/2014	A.MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2022-04-20			(Seat No - 105)
109	26262/2022	22.04.2022	WP (C) - 22753/2016	R. K. MOHAPATRA	C.O.	COURT NO. 19	Order Dtd. 2022-04-20	WRIT BRANCH (DIVISION BENCH)		(Seat No - 103)
110	26263/2022	22.04.2022	WP (C) - 15356/2016	R.K.BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-04-20			(Seat No - 103)
111	26264/2022	22.04.2022	WP (C) - 11364/2011	NIRANJAN ROUT	GENERAL		Order Dtd. 2020-06-30	WRIT BRANCH-6		(Seat No - 26)
1	26265	22.04.	WP (C)	K.MANDA	C.O	CHIE	Order Dtd. 2022-04-19			(S

1 2	/2022	2022	- 2688/ 2022	L	.	F JUST ICE' S COUR T				ea t No - 26 )
1 1 3	26266 /2022	22.04. 2022	WP (C) - 6938/ 2017	NIRANJA N ROUT	GEN ERA L		Order Dtd. 2020-01-21			(S ea t No - 26 )
1 1 4	26267 /2022	22.04. 2022	WP (C) - 5028/ 2012	N.C. SINHA	GEN ERA L		Order Dtd. 2016-02-16	WRIT BRAN CH- 10		(S ea t No - 57 )
1 1 5	26268 /2022	22.04. 2022	WP (C) - 7639/ 2022	D.K. MALLICK	C.O .	COUR T NO. 1	Order Dtd. 2022-04-20	WRIT BRAN CH (DIV ISIO N BENC H)		(S ea t No - 10 8)
1 1 6	26269 /2022	22.04. 2022	WP (C) - 11363 /2011	NIRANJA N ROUT	GEN ERA L		Order Dtd. 2020-06-30	WRIT BRAN CH-6		(S ea t No - 26 )
1 1 7	26270 /2022	22.04. 2022	WP (C) - 6790/ 2008	N.C. SINHA	GEN ERA L		Order Dtd. 2016-02-18	WRIT BRAN CH-5		(S ea t No - 21 )
1 1 8	26271 /2022	22.04. 2022	WP (C) - 11362 /2011	NIRANJA N ROUT	GEN ERA L		Order Dtd. 2020-06-30	WRIT BRAN CH-6		(S ea t No - 26 )
1 1 9	26272 /2022	22.04. 2022	WP (C) - 6940/ 2017	NIRANJA N ROUT	GEN ERA L		Order Dtd. 2020-01-21			(S ea t No

										- 26 )
1 2 0	26273 /2022	22.04. 2022	WP (C) - 16917 /2017	NIRANJA N ROUT	GEN ERA L		Order Dtd. 2019-08-28			(S ea t No - 26 )
1 2 1	26274 /2022	22.04. 2022	WP (C) - 8200/ 2020	NIRANJA N ROUT	GEN ERA L		Order Dtd. 2020-06-10			(S ea t No - 26 )
1 2 2	26275 /2022	22.04. 2022	WP (C) - 8201/ 2020	NIRANJA N ROUT	GEN ERA L		Order Dtd. 2020-06-10			(S ea t No - 26 )
1 2 3	26276 /2022	22.04. 2022	WP (C) - 10737 /2014	MD. ABID	C.O .	COUR T NO. 11	Order Dtd. 2022-04-21		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 3)
1 2 4	26277 /2022	22.04. 2022	FAO- 17/20 22	S.K.SAH U	C.O .	COUR T NO. 23	Order Dtd. 2022-04-13	ORDER OF 08.04 .2022		(S ea t No - 11 3)
1 2 5	26278 /2022	22.04. 2022	FAO- 17/20 22	S.SWAIN	C.O .	COUR T NO. 23	Order Dtd. 2022-04-13	ORDER OF 08.04 .2022		(S ea t No - 11 3)
1 2 6	26279 /2022	22.04. 2022	WP (C) - 5276/ 2008	P.K. JENA	GEN ERA L		Order Dtd. 2021-08-03			(S ea t No - 11 3)



1 2 7	26280 /2022	22.04. 2022	ABLAP L- 15257 /2020	P.K.DAS	C.O .	COUR T NO. 25	Order Dtd. 2022-04-21			(S ea t No - 11 3)
1 2 8	26281 /2022	22.04. 2022	WP (C) - 8317/ 2022	P. N. NAYAK	C.O .	COUR T NO. 17	Order Dtd. 2022-04-21			(S ea t No - 11 3)
1 2 9	26282 /2022	22.04. 2022	ABLAP L- 15283 /2020	P.K.DAS	C.O .	COUR T NO. 25	Order Dtd. 2022-04-21			(S ea t No - 11 3)
1 3 0	26283 /2022	22.04. 2022	WP (C) - 5289/ 2022	P.K. LENKA	C.O .	COUR T NO. 1	Order Dtd. 2022-04-21			(S ea t No - 11 3)
1 3 1	26284 /2022	22.04. 2022	ABLAP L- 15318 /2020	B.R.DAL AI	C.O .	COUR T NO. 25	Order Dtd. 2022-04-21			(S ea t No - 11 3)
1 3 2	26285 /2022	22.04. 2022	WP (C) - 5289/ 2022	MANOJ KUMAR PANI	C.O .	COUR T NO. 1	Order Dtd. 2022-04-21			(S ea t No - 11 3)
1 3 3	26286 /2022	22.04. 2022	ABLAP L- 15327 /2020	H.N.MOH APATRA	C.O .	COUR T NO. 25	Order Dtd. 2022-04-21			(S ea t No - 11 3)
1 3 4	26287 /2022	22.04. 2022	WP (C) - 4658/ 2021	SAROJ KUMAR DASH	C.O .	COUR T NO. 1	Order Dtd. 2022-04-21			(S ea t No

										- 11 3)
1 3 5	26288 /2022	22.04. 2022	ABLAP L- 15340 /2020	P.K.JEN A	C.O .	COUR T NO. 25	Order Dtd. 2022-04-21			(S ea t No - 11 3)
1 3 6	26289 /2022	22.04. 2022	WP (C) - 4657/ 2021	SAROJ KUMAR DASH	C.O .	COUR T NO. 1	Order Dtd. 2022-04-21			(S ea t No - 11 3)
1 3 7	26290 /2022	22.04. 2022	ABLAP L- 14198 /2020	A.DASH	C.O .	COUR T NO. 25	Order Dtd. 2022-04-21			(S ea t No - 11 3)
1 3 8	26291 /2022	22.04. 2022	WP (C) - 22644 /2018	B.K. PATI	C.O .	DR (J)	Order Dtd. 2022-04-21			(S ea t No - 11 3)
1 3 9	26292 /2022	22.04. 2022	ABLAP L- 15361 /2020	S.BISWA L	C.O .	COUR T NO. 25	Order Dtd. 2022-04-21			(S ea t No - 11 3)
1 4 0	26293 /2022	22.04. 2022	ABLAP L- 14104 /2020	S.DASH	C.O .	COUR T NO. 25	Order Dtd. 2022-04-21			(S ea t No - 11 3)
1 4 1	26294 /2022	22.04. 2022	WP (C) - 928/2 016	B.K. PATI	C.O .	COUR T NO. 9	Order Dtd. 2022-04-21			(S ea t No - 11 3)
1	26295	22.04.	ABLAP	J.KAMIL	C.O	COUR	Order Dtd. 2022-04-21			(S

4 2	/2022	2022	L- 15502 /2020	A	.	T NO. 25				ea t No - 11 3)
1 4 3	26296 /2022	22.04. 2022	WP (C) - 9190/ 2022	P. P. PARIDA	C.O .	COUR T NO. 1	Order Dtd. 2022-04-20			(S ea t No - 11 3)
1 4 4	26297 /2022	22.04. 2022	ABLAP L- 14093 /2020	D.NAYAK	C.O .	COUR T NO. 25	Order Dtd. 2022-04-21			(S ea t No - 11 3)
1 4 5	26298 /2022	22.04. 2022	CRLMP - 679/2 022	P.K. LENKA	C.O .	COUR T NO. 17	Order Dtd. 2022-04-21			(S ea t No - 11 3)
1 4 6	26299 /2022	22.04. 2022	ABLAP L- 15258 /2020	B.K.PAN DA	C.O .	COUR T NO. 25	Order Dtd. 2022-04-21			(S ea t No - 11 3)
1 4 7	26300 /2022	22.04. 2022	ABLAP L- 14028 /2020	MAHES DAS	C.O .	COUR T NO. 25	Order Dtd. 2022-04-21			(S ea t No - 11 3)
1 4 8	26301 /2022	22.04. 2022	ABLAP L- 14253 /2020	K.SAHOO	C.O .	COUR T NO. 25	Order Dtd. 2022-04-21			(S ea t No - 11 3)
1 4 9	26302 /2022	22.04. 2022	CRLMP - 616/2 022	A. MOHANTY	C.O .	COUR T NO. 17	Order Dtd. 2022-04-20			(S ea t No - 11 3)

										113)
150	26303/2022	22.04.2022	ABLAP L-13999/2020	P.SARAN GI	C.O.	COURT NO. 25	Order Dtd. 2022-04-21			(Seat No - 113)
151	26304/2022	22.04.2022	CRLMP - 682/2022	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2022-04-21			(Seat No - 113)
152	26305/2022	22.04.2022	RSA-173/2019	D.P. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2022-04-20			(Seat No - 113)
153	26306/2022	22.04.2022	ABLAP L-13962/2020	A.MOHNATY	C.O.	COURT NO. 25	Order Dtd. 2022-04-21			(Seat No - 113)
154	26307/2022	22.04.2022	CRLMP - 665/2022	DIPAK RANJAN MISHRA	C.O.	COURT NO. 17	Order Dtd. 2022-04-21			(Seat No - 113)
155	26308/2022	22.04.2022	ABLAP L-13968/2020	M.SWAIN	C.O.	COURT NO. 25	Order Dtd. 2022-04-21			(Seat No - 113)
156	26309/2022	22.04.2022	CRLMP - 645/2022	SANGRAM RATH	C.O.	COURT NO. 17	Order Dtd. 2022-04-21			(Seat No - 113)
155	26310/2022	22.04.2022	RSA-261/2	J. PRADHAN	C.O.	COURT	Order Dtd. 2022-04-20		SECOND	(Sea

7			019			NO. 23		APPE AL	t No - 6)
1 5 8	26311 /2022	22.04. 2022	ABLAP L- 15288 /2019	R.DAS	C.O .	COUR T NO. 25	Order Dtd. 2022-04-21		(S ea t No - 6)
1 5 9	26312 /2022	22.04. 2022	CRLMP - 694/2 022	K. K. BHUYAN	C.O .	COUR T NO. 17	Order Dtd. 2022-04-21		(S ea t No - 6)
1 6 0	26313 /2022	22.04. 2022	CRLMP - 666/2 022	AMLAN SHAKTI PAUL	C.O .	COUR T NO. 17	Order Dtd. 2022-04-21		(S ea t No - 6)
1 6 1	26314 /2022	22.04. 2022	ABLAP L- 13937 /2020	S.DASH	C.O .	COUR T NO. 25	Order Dtd. 2022-04-21		(S ea t No - 6)
1 6 2	26315 /2022	22.04. 2022	ABLAP L- 15520 /2020	NIRANJA N SAHOO	C.O .	COUR T NO. 25	Order Dtd. 2022-04-21		(S ea t No - 6)
1 6 3	26316 /2022	22.04. 2022	RSA- 110/2 014	L.D. PANDA	C.O .	COUR T NO. 23	Order Dtd. 2022-04-21	SECO ND APPE AL	(S ea t No - 6)
1 6 4	26317 /2022	22.04. 2022	CRLMP - 595/2 022	M. N. MOHANTY	C.O .	COUR T NO. 17	Order Dtd. 2022-04-21		(S ea t No - 6)
1 6 5	26318 /2022	22.04. 2022	ABLAP L- 13847 /2020	P.K.BEH ERA	C.O .	COUR T NO. 25	Order Dtd. 2022-04-21		(S ea t No - 6)
1	26319	22.04.	ABLAP	R.K.MAH	C.O	COUR	Order Dtd. 2022-04-21		(S

66	/2022	2022	L-15520/2020	ABHOI	.	T NO. 25				ea t No - 6)
167	26320/2022	22.04.2022	RSA-110/2014	B. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2022-04-21		SECO ND APPE AL	(S ea t No - 6)
168	26321/2022	22.04.2022	ABLAP L-13823/2020	G.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-04-21			(S ea t No - 6)
169	26322/2022	22.04.2022	CRLMP -669/2022	TAPAN KUMAR KAMILA	C.O.	COURT NO. 17	Order Dtd. 2022-04-21			(S ea t No - 6)
170	26323/2022	22.04.2022	ABLAP L-13793/2020	R.K.ROU TRAY	C.O.	COURT NO. 25	Order Dtd. 2022-04-21			(S ea t No - 6)
171	26324/2022	22.04.2022	ABLAP L-15464/2020	A.MOHAN TY	C.O.	COURT NO. 25	Order Dtd. 2022-04-21			(S ea t No - 6)
172	26325/2022	22.04.2022	CRLMP -661/2022	ATMAJIT MANMITH DAS	C.O.	COURT NO. 17	Order Dtd. 2022-04-21			(S ea t No - 6)
173	26326/2022	22.04.2022	FAO-70/2022	A.K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2022-04-21			(S ea t No - 6)
174	26327/2022	22.04.2022	CRLMP -597/2022	RAKESH KUMAR ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2022-04-21			(S ea t No - 6)

1 7 5	26328 /2022	22.04. 2022	ABLAP L- 15371 /2020	B.B. MALLICK	C.O .	COUR T NO. 25	Order Dtd. 2022-04-21			(S ea t No - 6)
1 7 6	26329 /2022	22.04. 2022	ABLAP L- 13739 /2020	J.C.BAR AL	C.O .	COUR T NO. 25	Order Dtd. 2022-04-21			(S ea t No - 6)
1 7 7	26330 /2022	22.04. 2022	FAO- 70/20 22	R.K. DEHURY	C.O .	COUR T NO. 23	Order Dtd. 2022-04-21			(S ea t No - 6)
1 7 8	26331 /2022	22.04. 2022	CRLMP - 646/2 022	N. J. MALLICK	C.O .	COUR T NO. 17	Order Dtd. 2022-04-21			(S ea t No - 6)
1 7 9	26332 /2022	22.04. 2022	ABLAP L- 13730 /2020	B.R.MOH ANTY	C.O .	COUR T NO. 25	Order Dtd. 2022-04-21			(S ea t No - 6)
1 8 0	26333 /2022	22.04. 2022	ABLAP L- 14295 /2020	P.K.MOH ANTY	C.O .	COUR T NO. 25	Order Dtd. 2022-04-21			(S ea t No - 6)
1 8 1	26334 /2022	22.04. 2022	ABLAP L- 14282 /2020	A.PATTA NAIK	C.O .	COUR T NO. 25	Order Dtd. 2022-04-21			(S ea t No - 6)
1 8 2	26335 /2022	22.04. 2022	ABLAP L- 13707 /2020	P.K.MAL LIK	C.O .	COUR T NO. 25	Order Dtd. 2022-04-21			(S ea t No - 6)
1 8 3	26336 /2022	22.04. 2022	ABLAP L- 14295 /2020	P.K.LEN KA	C.O .	COUR T NO. 25	Order Dtd. 2022-04-21			(S ea t No - 6)

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184	26337/2022	22.04.2022	ABLAP L-13686/2020	R.K.DEHURY	C.O.	COURT NO. 25	Order Dtd. 2022-04-21			(Seat No - 6)
185	26338/2022	22.04.2022	FAO-329/2021	S. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2022-04-20			(Seat No - 6)
186	26339/2022	22.04.2022	ABLAP L-13684/2020	N. SWAIN	C.O.	COURT NO. 25	Order Dtd. 2022-04-21			(Seat No - 6)
187	26340/2022	22.04.2022	FAO-329/2021	J. GHOU	C.O.	COURT NO. 1	Order Dtd. 2022-04-20			(Seat No - 6)
188	26341/2022	22.04.2022	MACA-119/2020	S. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022-04-20			(Seat No - 6)
189	26342/2022	22.04.2022	MACA-109/2021	S. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022-04-20		MISC . APPEAL SEC.	(Seat No - 4)
190	26343/2022	22.04.2022	ABLAP L-14097/2020	M.M.PAN DA	C.O.	COURT NO. 25	Order Dtd. 2022-04-21			(Seat No - 4)
191	26344/2022	22.04.2022	ABLAP L-14096/2020	M.M.PAN DA	C.O.	COURT NO. 25	Order Dtd. 2022-04-21			(Seat No - 4)
192	26345/2022	22.04.2022	CMP-304/2022	JYOTI PRAKASH KAR	C.O.	COURT NO. 22	Order Dtd. 2022-04-20			(Seat No



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193	26346/2022	22.04.2022	ABLAP L-13897/2020	A.K.PRA DHAN	C.O.	COURT NO. 25	Order Dtd. 2022-04-21			(Seat No - 4)
194	26347/2022	22.04.2022	MACA-109/2020	B.K.SAHOO	C.O.	COURT NO. 8	Order Dtd. 2022-04-20			(Seat No - 4)
195	26348/2022	22.04.2022	CMP-1325/2018	S.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-04-19			(Seat No - 4)
196	26349/2022	22.04.2022	ABLAP L-13494/2020	D.NAYAK	C.O.	COURT NO. 25	Order Dtd. 2022-04-21			(Seat No - 4)
197	26350/2022	22.04.2022	CMP-259/2022	J. C. BARAL	C.O.	COURT NO. 22	Order Dtd. 2022-04-20			(Seat No - 4)
198	26351/2022	22.04.2022	ABLAP L-14360/2020	PRAKASH CH.DAS	C.O.	COURT NO. 25	Order Dtd. 2022-04-21		CRIMINAL MISC -1	(Seat No - 5)
199	26352/2022	22.04.2022	BLAPL - 2125/2022	R.SETHI	C.O.	COURT NO. 23	Order Dtd. 2022-04-20			(Seat No - 5)
200	26353/2022	22.04.2022	ABLAP L-13493/2020	D.NAYAK	C.O.	COURT NO. 25	Order Dtd. 2022-04-21			(Seat No - 5)
201	26354/2022	22.04.2022	CMP-505/2021	SUBRATA PANDA	C.O.	COURT NO.	Order Dtd. 2022-04-20			(Seat No - 5)

						24				No - 5)
202	26355 /2022	22.04. 2022	ABLAP L-14378 /2020	B.N.SAHU	C.O.	COURT NO. 25	Order Dtd. 2022-04-21			(Seat No - 5)
203	26356 /2022	22.04. 2022	CRLMC - 1028/2022	M.N. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2022-04-20			(Seat No - 5)
204	26357 /2022	22.04. 2022	ABLAP L-13343 /2020	B.N.SHA DANGI	C.O.	COURT NO. 25	Order Dtd. 2022-04-20			(Seat No - 5)
205	26358 /2022	22.04. 2022	CMP-1123/2019	B. KHADENGA	C.O.	COURT NO. 8	Order Dtd. 2022-04-19			(Seat No - 5)
206	26359 /2022	22.04. 2022	ABLAP L-14390 /2020	B.N. SAHU	C.O.	COURT NO. 25	Order Dtd. 2022-04-21			(Seat No - 5)
207	26360 /2022	22.04. 2022	CRLMC - 616/2022	J.P. KAR	C.O.	COURT NO. 23	Order Dtd. 2022-04-20			(Seat No - 5)
208	26361 /2022	22.04. 2022	WP (C) - 9319/2022	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-05-04	WRIT BRANCH-4		(Seat No - 38)
209	26362 /2022	22.04. 2022	ABLAP L-14403 /2020	ASHOK KU.SAHO	C.O.	COURT NO. 25	Order Dtd. 2022-04-21			(Seat No - 38)

210	26363 /2022	22.04. 2022	ABLAP L- 10069 /2020	P.K.MIS HRA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-18			(S ea t No - 38 )
211	26364 /2022	22.04. 2022	CRLMC - 45/20 22	SUNIL KUMAR PATNAIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-20		CRIM INAL MISC -1	(S ea t No - 8)
212	26365 /2022	22.04. 2022	ABLAP L- 14414 /2020	J.KAR	C.O .	COUR T NO. 25	Order Dtd. 2022-04-21			(S ea t No - 8)
213	26366 /2022	22.04. 2022	ABLAP L- 9339/ 2020	S.BARIK	C.O .	COUR T NO. 25	Order Dtd. 2022-04-21			(S ea t No - 8)
214	26367 /2022	22.04. 2022	ABLAP L- 14599 /2020	G.C.JEN A	C.O .	COUR T NO. 25	Order Dtd. 2022-04-21			(S ea t No - 8)
215	26368 /2022	22.04. 2022	ABLAP L- 14773 /2020	J.SAHOO	C.O .	COUR T NO. 25	Order Dtd. 2022-04-21			(S ea t No - 8)
216	26369 /2022	22.04. 2022	BLAPL - 5956/ 2021	B.K.DAL AI	C.O .	COUR T NO. 25	Order Dtd. 2022-04-20			(S ea t No - 8)
217	26370 /2022	22.04. 2022	ABLAP L- 15006 /2020	K.K.BHU YAN	C.O .	COUR T NO. 25	Order Dtd. 2022-04-21			(S ea t No - 8)
218	26371 /2022	22.04. 2022	WP (C) - 9271/ 2022	B. K. DAS	C.O .	COUR T NO. 22	Order Dtd. 2022-04-20			(S ea t No

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219	26372/2022	22.04.2022	ABLAP L-14943/2020	S.SATAPATHY	C.O.	COURT NO. 25	Order Dtd. 2022-04-21		CRIMINAL MISC -3	(Seat No - 14)
220	26373/2022	22.04.2022	WP (C) - 8821/2022	P.R.MISHRA	C.O.	COURT NO. 22	Order Dtd. 2022-04-20			(Seat No - 14)
221	26374/2022	22.04.2022	WP (C) - 20331/2009	N.C.SINHA	C.O.	COURT NO. 22	Order Dtd. 2022-04-19			(Seat No - 14)
222	26375/2022	22.04.2022	ABLAP L-12937/2020	S.SATAPATHY	C.O.	COURT NO. 25	Order Dtd. 2022-04-21		CRIMINAL MISC -1	(Seat No - 2)
223	26376/2022	22.04.2022	WP (C) - 17624/2020	N. MOHARANA	C.O.	COURT NO. 22	Order Dtd. 2020-04-20			(Seat No - 2)
224	26377/2022	22.04.2022	ABLAP L-17302/2019	GANESH SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-04-21			(Seat No - 2)
225	26378/2022	22.04.2022	WP (C) - 13092/2019	M N MOHANTY	GENERAL		Order Dtd. 2022-03-07Petition,Annexure,			(Seat No - 2)
226	26379/2022	22.04.2022	ABLAP L-19017/2019	B.B.MALLICK	C.O.	COURT NO. 25	Order Dtd. 2022-04-21			(Seat No - 2)

227	26380/2022	22.04.2022	RSA-79/2012	R.K.MEHER	GENERAL		Order Dtd. 2022-04-04	SECOND APPEAL	(Seat No - 6)
228	26381/2022	22.04.2022	ABLAP L-7162/2021	H.N.MOHAPATRA	C.O.	COURT NO. 25	Order Dtd. 2022-04-21		(Seat No - 6)
229	26382/2022	22.04.2022	ABLAP L-5112/2020	P.K.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-04-21		(Seat No - 6)
230	26383/2022	22.04.2022	WP (C) - 24169/2014	TAPAN SWAIN	C.O.	COURT NO. 25	Order Dtd. 2022-04-20		(Seat No - 6)
231	26384/2022	22.04.2022	ABLAP L-8263/2020	GANESH SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-04-21		(Seat No - 6)
232	26385/2022	22.04.2022	WP (C) - 16216/2014	M. N. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-04-20		(Seat No - 6)
233	26386/2022	22.04.2022	WP (C) - 24169/2014	M NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-04-20		(Seat No - 6)
234	26387/2022	22.04.2022	WP (C) - 16216/2014	P. K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2022-04-20		(Seat No - 6)
235	26388/2022	22.04.2022	WP (C) - 9863/2022	ASHUTOSH MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-04-20		(Seat No - 6)

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2 3 6	26389 /2022	22.04. 2022	WP (C) - 2218/ 2015	DILIP SAMAL	C.O .	COUR T NO. 9	Order Dtd. 2022-04-20			(S ea t No - 6)
2 3 7	26390 /2022	22.04. 2022	CMP- 581/2 018	P. K. SWAIN	C.O .	COUR T NO. 22	Order Dtd. 2022-04-20			(S ea t No - 6)
2 3 8	26391 /2022	22.04. 2022	CMP- 581/2 018	ASHUTOS H MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2022-04-20			(S ea t No - 6)
2 3 9	26392 /2022	22.04. 2022	CMP- 151/2 019	L. K. NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2022-04-19			(S ea t No - 6)
2 4 0	26393 /2022	22.04. 2022	CMP- 198/2 019	ASHUTOS H MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2022-04-19			(S ea t No - 6)
2 4 1	26394 /2022	22.04. 2022	WP (C) - 22068 /2021	L SAHOO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-04-12			(S ea t No - 6)
2 4 2	26395 /2022	22.04. 2022	CMP- 480/2 019	TRILOCH AN BAG	C.O .	COUR T NO. 1	Order Dtd. 2022-04-19			(S ea t No - 6)
2 4 3	26396 /2022	22.04. 2022	WP (C) - 30745 /2011	D.K.SAH OO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-04-19			(S ea t No - 6)
2 4 4	26397 /2022	22.04. 2022	WP (C) -	P.K.BEH ERA	C.O .	CHIE F	Order Dtd. 2022-04-19			(S ea

4			30745 /2011			JUST ICE' S COUR T			t No - 6)
2 4 5	26398 /2022	22.04. 2022	WP (C) - 6213/ 2006	RAJAT DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-04-20		(S ea t No - 6)
2 4 6	26399 /2022	22.04. 2022	BLAPL - 3724/ 2021	A.MOHAN TY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-19	CRIM INAL MISC -1	(S ea t No - 1)
2 4 7	26400 /2022	22.04. 2022	WP (C) - 8790/ 2022	J P KAR	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-04-20		(S ea t No - 1)
2 4 8	26401 /2022	22.04. 2022	BLAPL - 7529/ 2020	S.ABRIK	C.O .	COUR T NO. 11	Order Dtd. 2022-04-12		(S ea t No - 1)
2 4 9	26402 /2022	22.04. 2022	WP (C) - 26557 /2011	P K RATH	C.O .	COUR T NO. 11	Order Dtd. 2022-04-20		(S ea t No - 1)
2 5 0	26403 /2022	22.04. 2022	WP (C) - 7073/ 2007	B.K.LEN KA	C.O .	COUR T NO. 15	Order Dtd. 2022-04-20	WRIT BRAN CH-5	(S ea t No - 20 )
2 5 1	26404 /2022	22.04. 2022	WP (C) - 26543 /2011	P K RATH	C.O .	COUR T NO. 15	Order Dtd. 2022-04-20		(S ea t No - 20 )
2 5	26405 /2022	22.04. 2022	WP (C) -	J.PRADH AN	C.O .	CHIE F	Order Dtd. 2022-04-20	WRIT BRAN	(S ea

2			1236/ 2022			JUST ICE' S COUR T			CH (DIV ISIO N BENC H)	t No - 10 8)
2 5 3	26406 /2022	22.04. 2022	WP (C) - 26489 /2011	B.K.PAT I	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-04-13			(S ea t No - 10 8)
2 5 4	26407 /2022	22.04. 2022	WP (C) - 28605 /2011	K N SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-20			(S ea t No - 10 8)
2 5 5	26408 /2022	22.04. 2022	WP (C) - 6265/ 2006	R.DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-20			(S ea t No - 10 8)
2 5 6	26409 /2022	22.04. 2022	ABLAP L- 15131 /2020	A.K.SAH OO	C.O .	COUR T NO. 25	Order Dtd. 2022-04-21			(S ea t No - 10 8)
2 5 7	26410 /2022	22.04. 2022	WP (C) - 7017/ 2007	D.SAMAL	C.O .	COUR T NO. 25	Order Dtd. 2022-04-20			(S ea t No - 10 8)
2 5 8	26411 /2022	22.04. 2022	WP (C) - 28605 /2011	D NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-20			(S ea t No - 10 8)
2 5 9	26412 /2022	22.04. 2022	WP (C) - 7077/ 2007	K.P.BEH ERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-20			(S ea t No - 10 8)



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260	26413/2022	22.04.2022	WP (C) - 22388/2011	R.K.MOH APATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-19			(Seat No - 108)
261	26414/2022	22.04.2022	CONTC - 1647/2008	M/S.DIN ESH KU.PANDA	C.O.	CHIEF JUSTICE'S COURT	Petition	CONT EMPT		(Seat No - 4)
262	26415/2022	22.04.2022	WP (C) - 18564/2011	SUMANTA DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-19			(Seat No - 4)
263	26416/2022	22.04.2022	WP (C) - 9124/2008	S.PATTA NAIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-20			(Seat No - 4)
264	26417/2022	22.04.2022	WP (C) - 18564/2011	R.K.MOH APATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-19			(Seat No - 4)
265	26418/2022	22.04.2022	WP (C) - 11075/2003	M.BARIK	C.O.	COURT NO. 3	Order Dtd. 2022-04-20			(Seat No - 4)
266	26419/2022	22.04.2022	CONTC - 776/2010	M K PANI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-20	CONT EMPT		(Seat No - 2)
267	26420/2022	22.04.2022	WP (C) - 9191/	BIRAJ DAS	C.O.	CHIEF JUST	Order Dtd. 2022-04-19	WRIT BRANCH		(Seat

			2022			ICE 'S COURT		(DIVISION BENCH-3)	No - 123)
268	26421/2022	22.04.2022	WP (C) - 33492/2011	S.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-19		(Seat No - 123)
269	26422/2022	22.04.2022	WP (C) - 26554/2011	P.K.RATH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-20		(Seat No - 123)
270	26423/2022	22.04.2022	CRLMC - 4098/2011	M/S.SANJEEV UDGATA	C.O.	COURT NO. 2	Order Dtd. 2022-03-21		(Seat No - 123)
271	26424/2022	22.04.2022	WP (C) - 26558/2011	P.K.RATH	C.O.	COURT NO. 2	Order Dtd. 2022-04-20		(Seat No - 123)
272	26425/2022	22.04.2022	WP (C) - 26553/2011	P.K.RATH	C.O.	COURT NO. 2	Order Dtd. 2022-04-20		(Seat No - 123)
273	26426/2022	22.04.2022	CRLMC - 1186/2011	K N SAHOO	C.O.	COURT NO. 2	Order Dtd. 2022-03-15		(Seat No - 123)
274	26427/2022	22.04.2022	CRLMC - 3918/2011	S.DAS	C.O.	COURT NO. 1	Order Dtd. 2022-04-18		(Seat No - 123)

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275	26428/2022	22.04.2022	WP (C) - 26545/2011	P.K.RATH	C.O.	COURT NO. 1	Order Dtd. 2022-04-20			(Seat No - 123)
276	26429/2022	22.04.2022	WP (C) - 18927/2014	TAPAN SWAIN	C.O.	COURT NO. 9	Order Dtd. 2022-04-21			(Seat No - 123)
277	26430/2022	22.04.2022	CRLMC - 2195/2012	S.BISWAL	GENERAL		Order Dtd. 2022-03-21			(Seat No - 123)
278	26431/2022	22.04.2022	WP (C) - 26551/2011	P.K.RATH	C.O.		Order Dtd. 2022-04-20			(Seat No - 123)
279	26432/2022	22.04.2022	CRLMC - 2492/2013	A K JENA	C.O.	COURT NO. 1	Order Dtd. 2022-04-13			(Seat No - 123)
280	26433/2022	22.04.2022	WP (C) - 26556/2011	P.K.RATH	C.O.	COURT NO. 1	Order Dtd. 2022-04-20			(Seat No - 123)
281	26434/2022	22.04.2022	CRLMC - 3733/2011	P.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-04-18			(Seat No - 123)
282	26435/2022	22.04.2022	WP (C) - 12167	S.J.MOHANTY	C.O.	COURT NO.	Order Dtd. 2022-04-21			(Seat No - 123)

			/2017			1			No - 123)
283	26436/2022	22.04.2022	CRLMC - 2492/2013	A K JENA	C.O.	COURT NO. 1	Order Dtd. 2022-04-13		(Seat No - 123)
284	26437/2022	22.04.2022	WP (C) - 13262/2014	B. K. PANDA	C.O.	COURT NO. 9	Order Dtd. 2022-04-21		(Seat No - 123)
285	26438/2022	22.04.2022	CRLMC - 4388/2011	S.R.TRI PATHY	C.O.	COURT NO. 15	Order Dtd. 2022-04-11		(Seat No - 123)
286	26439/2022	22.04.2022	CRLMC - 2492/2013	D K PARIDA	C.O.	COURT NO. 1	Order Dtd. 2022-04-13		(Seat No - 123)
287	26440/2022	22.04.2022	WP (C) - 13262/2014	R. C. ROUT	C.O.	COURT NO. 9	Order Dtd. 2022-04-21		(Seat No - 123)
288	26441/2022	22.04.2022	CRLMC - 4388/2011	S.D.JEN A	C.O.	COURT NO. 15	Order Dtd. 2022-04-11		(Seat No - 123)
289	26442/2022	22.04.2022	TRP (C) - 138/2021	J.PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-12		(Seat No - 123)

290	26443 /2022	22.04. 2022	CRLMC - 2492/ 2013	D K PARIDA	C.O .	COUR T NO. 1	Order Dtd. 2022-04-13			(S ea t No - 12 3)
291	26444 /2022	22.04. 2022	WP (C) - 18926 /2014	TAPAN SWAIN	C.O .	COUR T NO. 9	Order Dtd. 2022-04-21			(S ea t No - 12 3)
292	26445 /2022	22.04. 2022	TRP (C) )- 378/2 021	J.R. NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-12			(S ea t No - 12 3)
293	26446 /2022	22.04. 2022	WP (C) - 12669 /2018	NARENDR A KUMAR NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-04-21			(S ea t No - 12 3)
294	26447 /2022	22.04. 2022	WP (C) - 9373/ 2022	GIRIDHA RI ROUT	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-21		WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 1)
295	26448 /2022	22.04. 2022	CRLMC - 4388/ 2011	P.K.BAR IK	C.O .	COUR T NO. 15	Order Dtd. 2022-04-11			(S ea t No - 10 1)
296	26449 /2022	22.04. 2022	TRP (C) )- 60/20 22	G C DAS	C.O .	COUR T NO. 1	Order Dtd. 2022-04-12			(S ea t No - 10 1)
297	26450 /2022	22.04. 2022	WP (C) - 5033/ 2018	SUVENDU BARIK	C.O .	COUR T NO.	Order Dtd. 2022-04-21			(S ea t

			2022			3 OLD			No - 10 1)
2 9 8	26451 /2022	22.04. 2022	WP (C) - 3141/ 2012	TAPAN SWAIN	C.O .	COUR T NO. 16	Order Dtd. 2022-04-21		(S ea t No - 10 1)
2 9 9	26452 /2022	22.04. 2022	TRP (C) ) - 378/2 021	SAMIR BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-12		(S ea t No - 10 1)
3 0 0	26453 /2022	22.04. 2022	CRLMC - 3919/ 2011	B.P.RAT H	C.O .	COUR T NO. 1	Order Dtd. 2022-04-04		(S ea t No - 10 1)
3 0 1	26454 /2022	22.04. 2022	WP (C) - 19661 /2014	LOKANAT H DASH	C.O .	COUR T NO. 9	Order Dtd. 2022-04-21		(S ea t No - 10 1)
3 0 2	26455 /2022	22.04. 2022	TRP (C) ) - 60/20 22	A PATTANA IK	C.O .	COUR T NO. 1	Order Dtd. 2022-04-12		(S ea t No - 10 1)
3 0 3	26456 /2022	22.04. 2022	TRP (C) ) - 421/2 021	M.K.PAN I	C.O .	COUR T NO. 1	Order Dtd. 2022-04-12		(S ea t No - 10 1)
3 0 4	26457 /2022	22.04. 2022	WP (C) - 18925 /2014	TAPAN SWAIN	C.O .	COUR T NO. 9	Order Dtd. 2022-04-21		(S ea t No - 10 1)

305	26458/2022	22.04.2022	WP (C) - 11670/2018	NARENDRA KUMAR NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2018-07-12	WRIT BRANCH-7	(Seat No - 44)
306	26459/2022	22.04.2022	JCRLA - 70/2016	M.N. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-04-13	CRIMINAL APPEAL	(Seat No - 1)
307	26460/2022	22.04.2022	WP (C) - 37798/2021	A K BISWAL	C.O.	COURT NO. 25	Order Dtd. 2022-04-13		(Seat No - 1)
308	26461/2022	22.04.2022	TRP (C) - 103/2022	SAROJ KUMAR DASH	C.O.	COURT NO. 1	Order Dtd. 2022-04-12		(Seat No - 1)
309	26462/2022	22.04.2022	JCRLA - 71/2016	P.K.DASH	C.O.	COURT NO. 1	Order Dtd. 2022-04-13	CRIMINAL APPEAL	(Seat No - 1)
310	26463/2022	22.04.2022	WP (C) - 37798/2021	P K MISHRA	C.O.	COURT NO. 25	Order Dtd. 2022-04-13		(Seat No - 1)
311	26464/2022	22.04.2022	CRLMC - 281/2018	ASHOK SAHOO IN PERSON	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-04		(Seat No - 1)
312	26465/2022	22.04.2022	BLAPL - 4823/2021	B.B. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2022-04-19		(Seat No - 1)
313	26466/2022	22.04.2022	WP (C) - 340/2017	P K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-04-13		(Seat No - 1)

										- 1)
3 1 4	26467 /2022	22.04. 2022	CRLMC - 1375/ 2012	S.ABRIK	C.O .	COUR T NO. 15	Order Dtd. 2022-03-22			(S ea t No - 1)
3 1 5	26468 /2022	22.04. 2022	WPC (O AC) - 4276/ 2013	B.ROUT	C.O .	COUR T NO. 15	Order Dtd. 2022-04-18			(S ea t No - 1)
3 1 6	26469 /2022	22.04. 2022	CRLMC - 3064/ 2012	K.K.NAT H	C.O .	COUR T NO. 15	Order Dtd. 2022-03-30			(S ea t No - 1)
3 1 7	26470 /2022	22.04. 2022	TRP (C ) - 396/2 021	BISWAJI T DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-16			(S ea t No - 1)
3 1 8	26471 /2022	22.04. 2022	WPC (O AC) - 3847/ 2014	P.K.BEH ERA	C.O .	COUR T NO. 15	Order Dtd. 2022-04-18			(S ea t No - 1)
3 1 9	26472 /2022	22.04. 2022	CRLMC - 2120/ 2012	P.K.BEH ERA	C.O .	COUR T NO. 15	Order Dtd. 2022-03-30			(S ea t No - 1)
3 2 0	26473 /2022	22.04. 2022	TRP (C ) - 396/2 021	P K SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-16			(S ea t No - 1)
3 2 1	26474 /2022	22.04. 2022	WPC (O AC) - 4434/ 2014	R.C.ACH ARYA	C.O .	COUR T NO. 15	Order Dtd. 2022-04-19			(S ea t No - 1)
3 2 2	26475 /2022	22.04. 2022	CRLMC - 4763/ 2012	H.JENA	C.O .	COUR T NO.	Order Dtd. 2022-03-14			(S ea t



			2011			2			No - 1)
3 2 3	26476 /2022	22.04. 2022	CRLMC - 2810/ 2019	N.MALLI CK	C.O .	COUR T NO. 1	Order Dtd. 2022-03-16		(S ea t No - 1)
3 2 4	26477 /2022	22.04. 2022	MACA- 213/2 004	S.K.MOH ANTY	C.O .	COUR T NO. 15	Order Dtd. 2022-04-19		(S ea t No - 1)
3 2 5	26478 /2022	22.04. 2022	WP (C) - 16949 /2014	TAPAN SWAIN	C.O .	COUR T NO. 9	Order Dtd. 2022-04-21		(S ea t No - 1)
3 2 6	26479 /2022	22.04. 2022	CRLMC - 2810/ 2019	M.NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2022-03-16		(S ea t No - 1)
3 2 7	26480 /2022	22.04. 2022	FAO- 555/2 020	A.K.MOH ANTY	C.O .	COUR T NO. 15	Order Dtd. 2022-04-19		(S ea t No - 1)
3 2 8	26481 /2022	22.04. 2022	CRLMC - 1023/ 2011	R.K.BAR IK	C.O .	COUR T NO. 2	Order Dtd. 2022-03-21		(S ea t No - 1)
3 2 9	26482 /2022	22.04. 2022	CRLMC - 2601/ 2019	D.NAYAK	C.O .	DR (J)	Order Dtd. 2022-03-28		(S ea t No - 1)
3 3 0	26483 /2022	22.04. 2022	FAO- 555/2 020	P.K.MOH ANTY	C.O .	COUR T NO. 15	Order Dtd. 2022-04-19		(S ea t No - 1)
3 3	26484 /2022	22.04. 2022	WP (C) -	DILIP SAMAL	C.O .	COUR T	Order Dtd. 2022-04-21		(S ea

1			13251/2014			NO. 16				t No - 1)
332	26485/2022	22.04.2022	FAO-23/2021	A.K.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2022-04-19			(Seat No - 1)
333	26486/2022	22.04.2022	FAO-23/2021	K.P.BEH	C.O.	COURT NO. 15	Order Dtd. 2022-04-19			(Seat No - 1)
334	26487/2022	22.04.2022	WP (C) - 10004/2014	R.M. NAYAK	C.O.	COURT NO. 16	Order Dtd. 2022-04-21			(Seat No - 1)
335	26488/2022	22.04.2022	WP (C) - 13251/2014	R M NAYAK	C.O.	COURT NO. 16	Order Dtd. 2022-04-21			(Seat No - 1)
336	26489/2022	22.04.2022	WP (C) - 10056/2014	M.R. NAYAK	C.O.	COURT NO. 16	Order Dtd. 2022-04-21			(Seat No - 1)
337	26490/2022	22.04.2022	FAO-243/2021	A.K.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2022-04-19			(Seat No - 1)
338	26491/2022	22.04.2022	WP (C) - 13256/2014	R.M. NAYAK	C.O.	COURT NO. 16	Order Dtd. 2022-04-21			(Seat No - 1)
339	26492/2022	22.04.2022	BLAPL - 3403/2021	P N NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-20			(Seat No - 1)
3	26493	22.04.	FAO-	R.R.DAS	C.O	COUR	Order Dtd. 2022-04-19			(S

40	/2022	2022	243/2021		.	T NO. 15				ea t No - 1)
341	26494 /2022	22.04. 2022	WP (C) - 8786/ 2022	ASHUTOSH MOHANTY	C.O.	COUR T NO. 25	Order Dtd. 2022-04-21			(S ea t No - 1)
342	26495 /2022	22.04. 2022	FAO- 106/2 022	M.NAYAK	C.O.	COUR T NO. 15	Order Dtd. 2022-04-19			(S ea t No - 1)
343	26496 /2022	22.04. 2022	CRLMC - 2089/ 2011	R.K.MOH APATRA	C.O.	COUR T NO. 2	Order Dtd. 2022-03-15			(S ea t No - 1)
344	26497 /2022	22.04. 2022	CRLMC - 908/2 020	B. MOHANTY	C.O.	COUR T NO. 3 OLD	Order Dtd. 2022-04-20		CRIM INAL MISC -1	(S ea t No - 6)
345	26498 /2022	22.04. 2022	ABLAP L- 6861/ 2020	M K MOHANTY	GEN ERA L		Order Dtd. 2022-03-31			(S ea t No - 6)
346	26499 /2022	22.04. 2022	CRLMC - 1319/ 2011	G.JAYAS INGH	C.O.		Order Dtd. 2022-03-28			(S ea t No - 6)
347	26500 /2022	22.04. 2022	WP (C) - 33350 /2021	S.K.MOH APATRA	C.O.	COUR T NO. 3 OLD	Order Dtd. 2022-04-13			(S ea t No - 6)
348	26501 /2022	22.04. 2022	CRLMC - 601/2 020	P. K. MOHANTY	C.O.	COUR T NO. 1	Order Dtd. 2022-04-20			(S ea t No - 6)

349	26502/2022	22.04.2022	CRLMC - 604/2020	R. DAS	C.O.	COURT NO. 1	Order Dtd. 2022-04-20			(Seat No - 6)
350	26503/2022	22.04.2022	CRLMC - 2041/2021	APARESH BHOI	C.O.	COURT NO. 11	Order Dtd. 2022-04-20			(Seat No - 6)
351	26504/2022	22.04.2022	CRLRE V- 523/2021	H.SUNDA RA	C.O.	COURT NO. 6	Order Dtd. 2022-04-21	CRIMINAL REVISION		(Seat No - 3)
352	26505/2022	22.04.2022	CRLMC - 2291/2021	R. R. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-20			(Seat No - 3)
353	26506/2022	22.04.2022	BLAPL - 5695/2021	NIRANJAN SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-04-20			(Seat No - 3)
354	26507/2022	22.04.2022	BLAPL - 5980/2021	M. N. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-04-20			(Seat No - 3)
355	26508/2022	22.04.2022	WP (C) - 29805/2021	S.N.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-21	WRIT BRANCH-3		(Seat No - 14)
356	26509/2022	22.04.2022	BLAPL - 5793/2021	J. R. NAYAK	C.O.	COURT NO. 25	Order Dtd. 2022-04-20			(Seat No - 14)
357	26510/2022	22.04.2022	CRLRE V- 671/2	S.N.BEHERA	C.O.	COURT NO.	Order Dtd. 2022-04-21	CRIMINAL REVI		(Seat

			019			3			SION	No - 3)
358	26511/2022	22.04.2022	BLAPL - 10323/2021	GAGAN ROUT	C.O.	COURT NO. 11	Order Dtd. 2022-04-20			(Seat No - 3)
359	26512/2022	22.04.2022	WP (C) - 9067/2016	P.K.BEHERA	GENERAL		Order Dtd. 2021-12-07			(Seat No - 3)
360	26513/2022	22.04.2022	WP (C) - 6936/2022	R.R.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-21			(Seat No - 3)
361	26514/2022	22.04.2022	WP (C) - 8627/2022	PRADEEP KUMAR PAL	C.O.	COURT NO. 25	Order Dtd. 2022-04-21		WRIT BRANCH-4	(Seat No - 27)
362	26515/2022	22.04.2022	WP (C) - 1745/2017	R.R.DAS	C.O.	COURT NO. 25	Order Dtd. 2022-04-20			(Seat No - 27)
363	26516/2022	22.04.2022	BLAPL - 2649/2022	SARAT DASH	C.O.	COURT NO. 11	Order Dtd. 2022-04-20			(Seat No - 27)
364	26517/2022	22.04.2022	WP (C) - 1767/2017	R.R.DAS	C.O.	COURT NO. 11	Order Dtd. 2022-04-20			(Seat No - 27)
365	26518/2022	22.04.2022	WP (C) - 6730/2022	M.R. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2022-04-11			(Seat No

						OLD				- 27 )
3 6 6	26519 /2022	22.04. 2022	WP (C) - 9102/ 2022	BALARAM SINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-21			(S ea t No - 27 )
3 6 7	26520 /2022	22.04. 2022	WP (C) - 9094/ 2022	BALARAM SINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-21			(S ea t No - 27 )
3 6 8	26521 /2022	22.04. 2022	WP (C) - 9606/ 2022	MANOJ KUMAR MOHANTY	C.O .	COUR T NO. 25	Order Dtd. 2022-04-21		WRIT BRAN CH-7	(S ea t No - 48 )
3 6 9	26522 /2022	22.04. 2022	ABLAP L- 464/2 022	MANOJ KUMAR PANI	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-21			(S ea t No - 48 )
3 7 0	26523 /2022	22.04. 2022	WP (C) - 9008/ 2022	A.K.DAS	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-21			(S ea t No - 48 )
3 7 1	26524 /2022	22.04. 2022	WP (C) - 8785/ 2022	ASHUTOS H MOHANTY	C.O .	COUR T NO. 25	Order Dtd. 2022-04-21			(S ea t No - 48 )
3 7 2	26525 /2022	22.04. 2022	WP (C) - 9187/ 2022	A.K.DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-21			(S ea t No - 48 )
3	26526	22.04.	WP (C)	RATIKAN	C.O	COUR	Order Dtd. 2022-04-21			(S

73	/2022	2022	- 8308/ 2022	TA BARIK	.	T NO. 25				ea t No - 48 )
374	26527 /2022	22.04. 2022	WP (C) - 9188/ 2022	A.K.DAS	C.O .	COUR T NO. 25	Order Dtd. 2022-04-21			(S ea t No - 48 )
375	26528 /2022	22.04. 2022	WP (C) - 28969 /2021	GAGAN ROUT	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-20			(S ea t No - 48 )
376	26529 /2022	22.04. 2022	WP (C) - 9007/ 2022	A.K.DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-21			(S ea t No - 48 )
377	26530 /2022	22.04. 2022	WP (C) - 9487/ 2022	SANJEEV UDGATA	C.O .	COUR T NO. 25	Order Dtd. 2022-04-21			(S ea t No - 48 )
378	26531 /2022	22.04. 2022	WP (C) - 9088/ 2022	BALARAM SINGH	C.O .	COUR T NO. 25	Order Dtd. 2022-04-21			(S ea t No - 48 )
379	26532 /2022	22.04. 2022	WP (C) - 9084/ 2022	BALARAM SINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-21			(S ea t No - 48 )
380	26533 /2022	22.04. 2022	CRLMC - 2358/ 2016	K.SAHOO	C.O .	COUR T NO. 12	Order Dtd. 2022-04-21		CRIM INAL MISC -1	(S ea t No - 48 )

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381	26534/2022	22.04.2022	CRLMC - 404/2020	B. MOHANTY	C.O.	DR (J)	Order Dtd. 2022-04-20		CRIMINAL MISC -1	(Seat No - 2)
382	26535/2022	22.04.2022	BLAPL - 8057/2021	A.K. BEHERA	C.O.	COURT NO. 12	Order Dtd. 2022-04-20			(Seat No - 2)
383	26536/2022	22.04.2022	CRLMC - 910/2020	B. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-20		CRIMINAL MISC -1	(Seat No - 6)
384	26537/2022	22.04.2022	BLAPL - 9481/2021	P.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-04-20			(Seat No - 6)
385	26538/2022	22.04.2022	CRLRE V- 153/2022	G. SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-21			(Seat No - 6)
386	26539/2022	22.04.2022	BLAPL - 9436/2021	P.K. PANI	C.O.	COURT NO. 11	Order Dtd. 2022-04-20			(Seat No - 6)
387	26540/2022	22.04.2022	CRLRE V- 118/2022	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-21		CRIMINAL REVISION	(Seat No - 1)
388	26541/2022	22.04.2022	BLAPL - 9434/2021	P.K. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2022-04-20			(Seat No - 1)
389	26542/2022	22.04.2022	CRLMP - 689/2022	R. K. MAHABHOI	C.O.	COURT NO. 2	Order Dtd. 2022-04-21			(Seat No



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3 9 0	26543 /2022	22.04. 2022	BLAPL - 9204/ 2021	GANESH SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2022-04-13			(S ea t No - 1)
3 9 1	26544 /2022	22.04. 2022	CRLA- 219/2 022	P. K. SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-19			(S ea t No - 1)
3 9 2	26545 /2022	22.04. 2022	BLAPL - 9131/ 2021	GANESH SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2022-04-13			(S ea t No - 1)
3 9 3	26546 /2022	22.04. 2022	BLAPL - 2869/ 2022	R. DAS	C.O .	COUR T NO. 11	Order Dtd. 2022-04-20			(S ea t No - 1)
3 9 4	26547 /2022	22.04. 2022	BLAPL - 9484/ 2021	GANESH SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2022-04-20			(S ea t No - 1)
3 9 5	26548 /2022	22.04. 2022	CRLRE V- 111/2 022	S.C.BIS WAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-21		CRIM INAL REVI SION	(S ea t No - 1)
3 9 6	26549 /2022	22.04. 2022	CRLRE V- 150/2 022	M.N.MOH ANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-21			(S ea t No - 1)
3 9 7	26550 /2022	22.04. 2022	CRLRE V- 145/2 022	B.DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-21			(S ea t No - 1)
3 9 8	26551 /2022	22.04. 2022	BLAPL - 2871/ 2021	D. SAHOO	C.O .	COUR T NO.	Order Dtd. 2022-04-20			(S ea t

			2022			11				No - 1)
399	26552 /2022	22.04.2022	CRLRE V-137/2022	P.K.JEN A	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-21			(Seat No - 1)
400	26553 /2022	22.04.2022	BLAPL - 10385 /2021	M. R. SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-04-20			(Seat No - 1)
401	26554 /2022	22.04.2022	BLAPL - 3262/2022	S. K. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2022-04-20			(Seat No - 1)
402	26555 /2022	22.04.2022	BLAPL - 683/2022	B. MUDULI	C.O.	COURT NO. 11	Order Dtd. 2022-04-20			(Seat No - 1)
403	26556 /2022	22.04.2022	WP (C) - 27989 /2021	SUMANTA DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-21		WRIT BRANCH (DIVISION BENCH)	(Seat No - 114)
404	26557 /2022	22.04.2022	WP (C) - 156/2020	G.C.BARIK	GENERAL		Order Dtd. 2022-03-29			(Seat No - 114)
405	26558 /2022	22.04.2022	CRLMC - 4/2016	S.K.BEHERA	GENERAL		Order Dtd. 2021-12-09			(Seat No - 114)
406	26559 /2022	22.04.2022	CONTC (CP) - 165/2019	S.K.BEHERA	GENERAL		Order Dtd. 2022-01-10			(Seat No - 114)

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4 0 7	26560 /2022	22.04. 2022	CMAPL - 507/2 016	J C BARAL	GEN ERA L		Entire Order		M.J. C.	(S ea t No - 4)
4 0 8	26561 /2022	22.04. 2022	RSA- 353/2 014	J C BARAL	GEN ERA L		PlaintEntire Order,		SECO ND APPE AL	(S ea t No - 3)
4 0 9	26562 /2022	22.04. 2022	CMAPL - 257/2 016	J C BARAL	GEN ERA L		Entire Order		M.J. C.	(S ea t No - 3)
4 1 0	26563 /2022	22.04. 2022	WP (C) - 2235/ 2003	J.P.KAR	GEN ERA L		Order Dtd. 2019-12- 03Petition,		WRIT BRAN CH-1	(S ea t No - 1)
4 1 1	26564 /2022	22.04. 2022	CRLMC - 686/2 022	J.P.KAR	GEN ERA L		Order Dtd. 2022-04-18			(S ea t No - 1)
4 1 2	26565 /2022	22.04. 2022	ABLAP L- 10069 /2020	P.K.MIS HRA	GEN ERA L		Order Dtd. 2022-04-18			(S ea t No - 1)
4 1 3	26566 /2022	22.04. 2022	OJC- 189/1 994	A R MISHRA	GEN ERA L		Judgement Dtd. 1997- 09-10		WRIT BRAN CH-1	(S ea t No - 1)
4 1 4	26567 /2022	22.04. 2022	BLAPL - 2287/ 2022	BALARAM SINGH	C.O .	COUR T NO. 11	Order Dtd. 2022-04-04			(S ea t No - 1)
4 1 1	26568 /2022	22.04. 2022	WP (C) -	P.BEHER A	GEN ERA		Order Dtd. 2015-07-13		WRIT BRAN	(S ea

5			2207/ 2015		L				CH- 10	t No - 60 )
4 1 6	26569 /2022	22.04. 2022	BLAPL - 1542/ 2022	LOKANAT H SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2022-04-12			(S ea t No - 60 )
4 1 7	26570 /2022	22.04. 2022	CRLMC - 5056/ 2011	L.ACHAR I	GEN ERA L		Order Dtd. 2022-03-22			(S ea t No - 60 )
4 1 8	26571 /2022	22.04. 2022	BLAPL - 2867/ 2022	B. P. TANGA	C.O .	COUR T NO. 11	Order Dtd. 2022-04-20			(S ea t No - 60 )
4 1 9	26572 /2022	22.04. 2022	BLAPL - 2874/ 2022	PABITRA KUMAR MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2022-04-20			(S ea t No - 60 )
4 2 0	26573 /2022	22.04. 2022	BLAPL - 2791/ 2022	M. NAYAK	C.O .	COUR T NO. 11	Order Dtd. 2022-04-19			(S ea t No - 60 )
4 2 1	26574 /2022	22.04. 2022	OJC- 9835/ 2001	F.C.NAY AK	GEN ERA L		Entire OrderFinal Order,			(S ea t No - 60 )
4 2 2	26575 /2022	22.04. 2022	BLAPL - 2360/ 2022	G. JAYASIN GH	C.O .	COUR T NO. 11	Order Dtd. 2022-04-04			(S ea t No - 60 )

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4 2 3	26576 /2022	22.04. 2022	WPC (O AC) - 1177/ 2012	B P PANI	GEN ERA L		Order Dtd. 2022-02-24			(S ea t No - 60 )
4 2 4	26577 /2022	22.04. 2022	BLAPL - 2794/ 2022	P. PANIGRA HI	C.O .	COUR T NO. 11	Order Dtd. 2022-04-21			(S ea t No - 60 )
4 2 5	26578 /2022	22.04. 2022	MATA- 5/200 4	S K SAHU	GEN ERA L		Final Order		FIRS T APPE AL	(S ea t No - 3)
4 2 6	26579 /2022	22.04. 2022	ABLAP L- 2802/ 2022	B. DAS	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-19			(S ea t No - 3)
4 2 7	26580 /2022	22.04. 2022	ABLAP L- 2973/ 2022	D. K. JENA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-19			(S ea t No - 3)
4 2 8	26581 /2022	22.04. 2022	WP (C) - 3080/ 2005	S K SAHU	GEN ERA L		Order Dtd. 2005-03-14		WRIT BRAN CH-2	(S ea t No - 7)
4 2 9	26582 /2022	22.04. 2022	ABLAP L- 13296 /2021	BIJAY KUMAR DALEI	C.O .	COUR T NO. 1	Order Dtd. 2022-04-21			(S ea t No - 7)
4 3 0	26583 /2022	22.04. 2022	BLAPL - 1461/ 2022	JYOTI PRAKASH KAR	C.O .	COUR T NO. 11	Order Dtd. 2022-04-21			(S ea t No - 7)
4 3 3	26584 /2022	22.04. 2022	BLAPL -	G. JAYASIN	C.O .	COUR T	Order Dtd. 2022-06-21			(S ea

1			1937/ 2022	GH		NO. 11				t No - 7)
4 3 2	26585 /2022	22.04. 2022	WP (C) - 15314 /2021	GAGAN ROUT	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-20		WRIT BRAN CH-4	(S ea t No - 37 )
4 3 3	26586 /2022	22.04. 2022	WP (C) - 3461/ 2022	M/S JAYADEB BEHERA	C.O .	COUR T NO. 6	Order Dtd. 2022-04-20		WRIT BRAN CH-4	(S ea t No - 17 )
4 3 4	26587 /2022	22.04. 2022	ITA- 13/20 18	B. K. DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-04-21		CIVI L REVI SION	(S ea t No - 1)
4 3 5	26588 /2022	22.04. 2022	WP (C) - 12673 /2018	NARENDR A KUMAR NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-04-21			(S ea t No - 1)
4 3 6	26589 /2022	22.04. 2022	WP (C) - 12672 /2018	NARENDR A KUMAR NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-04-21			(S ea t No - 1)
4 3 7	26590 /2022	22.04. 2022	WA- 429/2 010	ANIL SAHOO	GEN ERA L		Order Dtd. 2021-11- 15Appealmemo,Annexure,			(S ea t No - 1)
4 3 8	26591 /2022	22.04. 2022	CRLMC - 1737/ 2012	K N SAHOO	GEN ERA L		Order Dtd. 2022-03-25			(S ea t No - 1)
4 3	26592 /2022	22.04. 2022	RSA- 235/2	M R BARIK	GEN ERA		Order Dtd. 2016-03-16	ORDER NO 5	SECO ND	(S ea

9			015		L			APPEAL	t No - 7)
440	26593/2022	22.04.2022	WP (C) - 25087/2017	K K NATH	GENERAL		Order Dtd. 2022-02-21		(Seat No - 7)
441	26594/2022	22.04.2022	WP (C) - 20792/2016	M K RATH	GENERAL		Order Dtd. 2017-05-12	WRIT BRANCH-2	(Seat No - 34)
442	26595/2022	22.04.2022	OJC- 8697/1998	NIRANJAN SWAIN	GENERAL		Order Dtd. 2016-11-23	WRIT BRANCH-8	(Seat No - 29)
443	26596/2022	22.04.2022	BLAPL - 9393/2021	M K PARIDA	GENERAL		Order Dtd. 2022-01-07		(Seat No - 29)
444	26597/2022	22.04.2022	TRP (C) - 221/2019	S P DAS	GENERAL		Order Dtd. 2019-09-12	M.J.C.	Entire Order, (Seat No - 1)
445	26598/2022	22.04.2022	RSA- 360/2019	S R MOHAPATRA	GENERAL		Order Dtd. 2022-03-29		(Seat No - 1)
446	26599/2022	22.04.2022	CMAPL - 399/2008	J. PRADHAN	GENERAL		Order Dtd. 2009-01-27	M.J.C.	(Seat No - 3)
447	26600/2022	22.04.2022	WP (C) - 12028/2003	J. PRADHAN	GENERAL		Order Dtd. 2004-03-04	WRIT BRANCH-3	(Seat No - 3)

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4 4 8	26601 /2022	22.04. 2022	WP (C) - 9365/ 2014	P K NAYAK	GEN ERA L		Order Dtd. 2022-04-19			(S ea t No - 12 )
4 4 9	26602 /2022	22.04. 2022	WP (C) - 10441 /2012	P K NAYAK	GEN ERA L		Order Dtd. 2022-04-19			(S ea t No - 12 )
4 5 0	26603 /2022	22.04. 2022	ABLAP L- 2849/ 2022	R.K. MALLICK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-19			(S ea t No - 12 )
4 5 1	26604 /2022	22.04. 2022	ABLAP L- 15860 /2021	S.K.BEH ERA	GEN ERA L		Order Dtd. 2022-04-21			(S ea t No - 12 )
4 5 2	26605 /2022	22.04. 2022	WP (C) - 6611/ 2006	G S MOHANTY	GEN ERA L		Order Dtd. 2019-03-06		WRIT BRAN CH-1	(S ea t No - 1)
4 5 3	26606 /2022	22.04. 2022	CRLMC - 775/2 012	S.P.SAH OO	C.O .	COUR T NO. 1	Order Dtd. 2022-04-18			(S ea t No - 1)
4 5 4	26607 /2022	22.04. 2022	WP (C) - 26746 /2021	S SAMAL	GEN ERA L		Order Dtd. 2021-09- 16Petition,Annexure,			(S ea t No - 1)
4 5 5	26608 /2022	22.04. 2022	WP (C) - 9837/ 2022	P.L.MIS HRA	C.O .	COUR T NO. 9	Order Dtd. 2022-04-21		WRIT BRAN CH-1	(S ea t No



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4 5 6	26609 /2022	22.04. 2022	ABLAP L- 7504/ 2020	N.K.SAT APATAY	GEN ERA L		Order Dtd. 2022-04-05			(S ea t No - 2)
4 5 7	26610 /2022	22.04. 2022	WP (C) - 7435/ 2022	S.K.MOH ANTY	C.O .	COUR T NO. 9	Order Dtd. 2022-04-20			(S ea t No - 2)
4 5 8	26611 /2022	22.04. 2022	WP (C) - 7435/ 2022	R.CH.RO UT	C.O .	COUR T NO. 9	Order Dtd. 2022-04-20			(S ea t No - 2)
4 5 9	26612 /2022	22.04. 2022	CONTC (CPC) - 127/2 004	M R BARIK	GEN ERA L		Order Dtd. 2021-09-30			(S ea t No - 2)
4 6 0	26613 /2022	22.04. 2022	WP (C) - 7999/ 2022	G.ROUT	C.O .	COUR T NO. 9	Order Dtd. 2022-04-21			(S ea t No - 2)
4 6 1	26614 /2022	22.04. 2022	WP (C) - 21443 /2019	P.K.BEH ERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-20		WRIT BRAN CH-8	(S ea t No - 40 )
4 6 2	26615 /2022	22.04. 2022	CRLMC - 4885/ 2015	M K PANI	GEN ERA L		Order Dtd. 2021-12-03			(S ea t No - 40 )
4 6 3	26616 /2022	22.04. 2022	CRLMA - 192/2 011	M K PANI	GEN ERA L		Order Dtd. 2011-11-16		CRIM INAL MISC -1	(S ea t No - 7)
4	26617	22.04.	WP (C)	B K DAS	GEN		Order Dtd. 2021-08-18			(S

64	/2022	2022	- 21359 /2021		ERA L					ea t No - 7)
465	26618 /2022	22.04. 2022	WP (C) - 35294 /2021	B K MAHARAN A	GEN ERA L		Order Dtd. 2022-02-09			(S ea t No - 7)
466	26619 /2022	22.04. 2022	WP (C) - 9347/ 2020	S N MOHANTY	GEN ERA L		Order Dtd. 2020-05-05	AND ORDER DT 8/6/2 0		(S ea t No - 7)
467	26620 /2022	22.04. 2022	WPC (O A) - 2101/ 2014	L.D.PAN DA	C.O .	COUR T NO. 9	Order Dtd. 2022-04-21			(S ea t No - 7)
468	26621 /2022	22.04. 2022	WP (C) - 11752 /2012	P K BARIK	GEN ERA L		Order Dtd. 2014-01-09		WRIT BRAN CH-1	(S ea t No - 31 )
469	26622 /2022	22.04. 2022	FA- 8/199 0	M K PANI	GEN ERA L		Order Dtd. 2016-03-11		FIRS T APPE AL	(S ea t No - 5)
470	26623 /2022	22.04. 2022	MACA- 346/2 020	P K LENKA	GEN ERA L		Order Dtd. 2022-03-10			(S ea t No - 5)
471	26624 /2022	22.04. 2022	CRLMC - 532/2 012	BIKRAM BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-04-18			(S ea t No - 5)
472	26625 /2022	22.04. 2022	WP (C) - 3242/ 2020	S.BISWA L	C.O .	COUR T NO. 24	Order Dtd. 2022-04-19			(S ea t No -

										5)
4 7 3	26626 /2022	22.04. 2022	MACA- 116/2 020	P.K.LEN KA	GEN ERA L		Order Dtd. 2022-04-05			(S ea t No - 5)
4 7 4	26627 /2022	22.04. 2022	WP (C) - 3240/ 2020	S.BISWA L	C.O .	COUR T NO. 24	Order Dtd. 2022-04-19			(S ea t No - 5)
4 7 5	26628 /2022	22.04. 2022	WP (C) - 2288/ 2022	K.C.PAN DA	C.O .	COUR T NO. 22	Order Dtd. 2022-04-20			(S ea t No - 5)
4 7 6	26629 /2022	22.04. 2022	WP (C) - 6625/ 2022	H.K.MOH ANTA	C.O .	COUR T NO. 24	Order Dtd. 2022-04-20		WRIT BRAN CH-3	(S ea t No - 12 )
4 7 7	26630 /2022	22.04. 2022	WP (C) - 929/2 021	L.MOHAN TY	C.O .	COUR T NO. 24	Order Dtd. 2022-04-20			(S ea t No - 12 )
4 7 8	26631 /2022	22.04. 2022	WP (C) - 3689/ 2022	R.K.SAH U	C.O .	COUR T NO. 24	Order Dtd. 2022-04-20			(S ea t No - 12 )
4 7 9	26632 /2022	22.04. 2022	CRLRE V- 45/20 22	JYOTI RANJAN SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-21			(S ea t No - 12 )
4 8 0	26633 /2022	22.04. 2022	WP (C) - 3381/ 2018	A.MOHAN TY	C.O .	COUR T NO. 24	Order Dtd. 2022-04-18			(S ea t No - 12)

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481	26634/2022	22.04.2022	WP (C) - 8146/2022	H.S. RATH	GENERAL		Order Dtd. 2022-04-07			(Seat No - 12)
482	26635/2022	22.04.2022	WP (C) - 27112/2017	M. BARAL	C.O.	COURT NO. 24	Order Dtd. 2022-04-18			(Seat No - 12)
483	26636/2022	22.04.2022	RPFAM - 18/2021	R. K. SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-04-21		FIRST APPEAL	(Seat No - 1)
484	26637/2022	22.04.2022	BLAPL - 2329/2021	L.D.SAHOO-A	GENERAL		Order Dtd. 2022-03-10			(Seat No - 1)
485	26638/2022	22.04.2022	WP (C) - 9437/2022	DR. PRATEEK GANTAYAT	C.O.	COURT NO. 24	Order Dtd. 2022-04-21			(Seat No - 1)
486	26639/2022	22.04.2022	TRP (C) - 14/2022	P K RATH	GENERAL		Order Dtd. 2022-03-15			(Seat No - 1)
487	26640/2022	22.04.2022	ABLAPL - 1384/2022	RAHUL SETHI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-20			(Seat No - 1)
488	26641/2022	22.04.2022	RPFAM - 288/2019	C. R. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2022-04-21		FIRST APPEAL	(Seat No - 1)
488	26642/2022	22.04.2022	WP (C) -	H.K.MAHANTA	GENERAL		Order Dtd. 2022-04-19			(Seat No - 1)

9			7873/ 2022		L					t No - 1)
4 9 0	26643 /2022	22.04. 2022	WP (C) - 24607 /2013	H.K.MAH ANTA	GEN ERA L		Order Dtd. 2022-04-19			(S ea t No - 1)
4 9 1	26644 /2022	22.04. 2022	WP (C) - 8199/ 2022	P. K. SWAIN	C.O .	COUR T NO. 24	Order Dtd. 2022-04-21		WRIT BRAN CH-7	(S ea t No - 44 )
4 9 2	26645 /2022	22.04. 2022	CRLMC - 354/2 012	H.K.MAH ANTA	GEN ERA L		Order Dtd. 2022-04-18			(S ea t No - 44 )
4 9 3	26646 /2022	22.04. 2022	WP (C) - 3381/ 2018	M.BARIK	C.O .	COUR T NO. 24	Order Dtd. 2022-04-18			(S ea t No - 44 )
4 9 4	26647 /2022	22.04. 2022	BLAPL - 2248/ 2022	MANOJ KUMAR PANI	C.O .	COUR T NO. 11	Order Dtd. 2022-04-21			(S ea t No - 44 )
4 9 5	26648 /2022	22.04. 2022	ABLAP L- 1379/ 2022	G.JAYAS INGH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-20			(S ea t No - 44 )
4 9 6	26649 /2022	22.04. 2022	ABLAP L- 5721/ 2020	R N PANDA	C.O .	COUR T NO. 1	Order Dtd. 2022-03-21			(S ea t No - 44 )
4	26650	22.04.	RPFAM	B. B.	C.O	COUR	Order Dtd. 2022-04-21			(S

97	/2022	2022	- 26/20 21	MOHAPAT RA	.	T NO. 25				ea t No - 44 )
498	26651 /2022	22.04. 2022	RPFAM - 26/20 21	UNMESH CHANDRA JENA	C.O .	COUR T NO. 25	Order Dtd. 2022-04-21			(S ea t No - 44 )
499	26652 /2022	22.04. 2022	BLAPL - 11591 /2021	M N MOHANTY	GEN ERA L		Order Dtd. 2022-01-31			(S ea t No - 44 )
500	26653 /2022	22.04. 2022	WP (C) - 5582/ 2022	J. R. BEHERA	C.O .	COUR T NO. 3	Order Dtd. 2022-04-21			(S ea t No - 44 )
501	26654 /2022	22.04. 2022	WP (C) - 5582/ 2022	DILLIP KUMAR SAHU	C.O .	COUR T NO. 3	Order Dtd. 2022-04-21			(S ea t No - 44 )
502	26655 /2022	22.04. 2022	WP (C) - 5582/ 2022	DILLIP KUMAR SAHU	C.O .	COUR T NO. 3	Order Dtd. 2022-04-21			(S ea t No - 44 )
503	26656 /2022	22.04. 2022	ABLAP L- 1378/ 2022	RAHUL SETHI	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-20			(S ea t No - 44 )
504	26657 /2022	22.04. 2022	WP (C) - 5389/ 2022	DILLIP KUMAR SAHU	C.O .	COUR T NO. 3	Order Dtd. 2022-04-07			(S ea t No - 44 )

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5 0 5	26658 /2022	22.04. 2022	ABLAP L- 1159/ 2022	R.DAS	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-20			(S ea t No - 44 )
5 0 6	26659 /2022	22.04. 2022	ABLAP L- 713/2 022	P.K.DAS H	C.O .	COUR T NO. 1	Order Dtd. 2022-04-20			(S ea t No - 44 )
5 0 7	26660 /2022	22.04. 2022	WP (C) - 5389/ 2022	SIBA PRASAD SAHOO	C.O .	COUR T NO. 3	Order Dtd. 2022-04-07			(S ea t No - 44 )
5 0 8	26661 /2022	22.04. 2022	ABLAP L- 596/2 022	M.N.MOH ANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-20			(S ea t No - 44 )
5 0 9	26662 /2022	22.04. 2022	ABLAP L- 16584 /2021	MANOJ KUMAR MOHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-21			(S ea t No - 44 )
5 1 0	26663 /2022	22.04. 2022	ABLAP L- 15963 /2021	PABITRA KUMAR MOHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-21			(S ea t No - 44 )
5 1 1	26664 /2022	22.04. 2022	ABLAP L- 577/2 022	S.P.SAH OO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-20			(S ea t No - 44 )
5 1	26665 /2022	22.04. 2022	ABLAP L-	ASHOK KU.SAHO	C.O .	COUR T	Order Dtd. 2022-04-20			(S ea

2			2979/ 2022	O		NO. 9 OLD			t No - 44 )
5 1 3	26666 /2022	22.04. 2022	ABLAP L- 14546 /2021	AISWARY A DASH	C.O .	COUR T NO. 1	Order Dtd. 2022-04-21		(S ea t No - 44 )
5 1 4	26667 /2022	22.04. 2022	ABLAP L- 14569 /2021	AISHWAR YA DASH	C.O .	COUR T NO. 1	Order Dtd. 2022-04-21		(S ea t No - 44 )
5 1 5	26668 /2022	22.04. 2022	ABLAP L- 2951/ 2022	M.K.MOH ANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-19		(S ea t No - 44 )
5 1 6	26669 /2022	22.04. 2022	ABLAP L- 14537 /2021	RAHUL SETHI	C.O .	COUR T NO. 1	Order Dtd. 2022-04-21		(S ea t No - 44 )
5 1 7	26670 /2022	22.04. 2022	ABLAP L- 1796/ 2022	R.DAS	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-21		(S ea t No - 44 )
5 1 8	26671 /2022	22.04. 2022	ABLAP L- 8420/ 2021	H. K. PATRA	C.O .	COUR T NO. 1	Order Dtd. 2022-04-21		(S ea t No - 44 )
5 1 9	26672 /2022	22.04. 2022	ABLAP L- 6692/ 2021	M/S. A.BHOI	C.O .	COUR T NO. 25	Order Dtd. 2022-04-21		(S ea t No - 44 )



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520	26673/2022	22.04.2022	ABLAP L-6261/2021	LOKANATH SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-21		CRIMINAL MISC -1	(Seat No - 6)
521	26674/2022	22.04.2022	ABLAP L-720/2021	H. S. DEO	C.O.	COURT NO. 25	Order Dtd. 2022-04-21			(Seat No - 6)
522	26675/2022	22.04.2022	ABLAP L-1786/2022	R.K. BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-21			(Seat No - 6)
523	26676/2022	22.04.2022	ABLAP L-480/2022	SIBA PRASAD SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-20			(Seat No - 6)
524	26677/2022	22.04.2022	ABLAP L-1752/2022	SARAT DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-21			(Seat No - 6)
525	26678/2022	22.04.2022	ABLAP L-320/2022	K. SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-21			(Seat No - 6)
526	26679/2022	22.04.2022	FA-263/1979	J K MOHAPATRA	GENERAL		Order Dtd. 1998-03-03 Entire Order,	FA MEMO, ENTIRE CASE RECORDED	FIRST APPEAL	(Seat No - 6)
527	26680/2022	22.04.2022	ABLAP L-16756/2021	RABI SAMAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-21			(Seat No - 6)
528	26681/2022	22.04.2022	ABLAP L-1670/	J.K.MAJHI	C.O.	COURT NO.	Order Dtd. 2022-04-21			(Seat

			2022			9 OLD				No - 6)
5 2 9	26682 /2022	22.04. 2022	WP (C) - 17769 /2021	A K SWAIN	GEN ERA L		Order Dtd. 2021-07-07			(S ea t No - 6)
5 3 0	26683 /2022	22.04. 2022	ABLAP L- 16611 /2021	RABI SAMAL	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-21			(S ea t No - 6)
5 3 1	26684 /2022	22.04. 2022	ABLAP L- 1652/ 2022	SAK DORA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-21		CRIM INAL MISC -3	(S ea t No - 9)
5 3 2	26685 /2022	22.04. 2022	ABLAP L- 16294 /2021	PANKAJ KUMAR PANI	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-21			(S ea t No - 9)
5 3 3	26686 /2022	22.04. 2022	ABLAP L- 1651/ 2022	SAK DORA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-21		CRIM INAL MISC -3	(S ea t No - 9)
5 3 4	26687 /2022	22.04. 2022	ABLAP L- 15870 /2021	M. R. ROUTRAY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-21			(S ea t No - 9)
5 3 5	26688 /2022	22.04. 2022	ABLAP L- 1591/ 2022	BALARAM SINGH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-21			(S ea t No - 9)
5 3 6	26689 /2022	22.04. 2022	ABLAP L- 15861 /2021	S.K. BEHERA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-21			(S ea t No - 9)
5 3	26690 /2022	22.04. 2022	WP (C) -	T TAREI	GEN ERA		PetitionAnnexure,Counter,Rejoinder,Entire		WRIT BRAN	(S ea

7			16814 /2009		L		Order,		CH-6	t No - 24 )
5 3 8	26691 /2022	22.04. 2022	ABLAP L- 15750 /2021	K. SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-21			(S ea t No - 24 )
5 3 9	26692 /2022	22.04. 2022	ABLAP L- 1567/ 2022	M.R.ROU TRAY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-21			(S ea t No - 24 )
5 4 0	26693 /2022	22.04. 2022	ABLAP L- 15727 /2021	PRASANJ IT BEHERA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-21			(S ea t No - 24 )
5 4 1	26694 /2022	22.04. 2022	ABLAP L- 1555/ 2022	A.MOHAN TY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-21			(S ea t No - 24 )
5 4 2	26695 /2022	22.04. 2022	ABLAP L- 1456/ 2022	N. C. SINHA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-20			(S ea t No - 24 )
5 4 3	26696 /2022	22.04. 2022	ABLAP L- 1453/ 2022	PRASANJ IT BEHERA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-20			(S ea t No - 24 )
5 4 4	26697 /2022	22.04. 2022	ABLAP L- 1547/ 2022	A.K.NAY AK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-21			(S ea t No - 24 )

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545	26698/2022	22.04.2022	ABLAP L-1418/2022	T. R. DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-20			(Seat No - 24)
546	26699/2022	22.04.2022	ABLAP L-1405/2022	HAREKRU SHNA DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-20			(Seat No - 24)
547	26700/2022	22.04.2022	ABLAP L-1508/2022	RAHUL SETHI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-21			(Seat No - 24)
548	26701/2022	22.04.2022	WP (C) - 16814/2009	N SINGH	GENERAL		PetitionAnnexure, Counter, Rejoinder, Entire Order,		WRIT BRANCH-6	(Seat No - 24)
549	26702/2022	22.04.2022	ABLAP L-1459/2022	BALARAM SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-21			(Seat No - 24)
550	26703/2022	22.04.2022	CONTC - 1811/2022	M. R. BARIK	GENERAL		Order Dtd. 2022-03-31			(Seat No - 24)
551	26704/2022	22.04.2022	ABLAP L-1391/2022	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-20			(Seat No - 24)
552	26705/2022	22.04.2022	ABLAP L-1387/	S. K. SINGH	C.O.	COURT NO.	Order Dtd. 2022-04-20			(Seat

			2022			9 OLD			No - 24 )
5 5 3	26706 /2022	22.04. 2022	ABLAP L- 1390/ 2022	D.SETHI	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-21		(S ea t No - 24 )
5 5 4	26707 /2022	22.04. 2022	ABLAP L- 15470 /2020	B. DAS	C.O .	COUR T NO. 25	Order Dtd. 2022-04-21		(S ea t No - 24 )
5 5 5	26708 /2022	22.04. 2022	CRLMP - 4/202 0	S C SUNDARA	GEN ERA L		Order Dtd. 2020-02-28		(S ea t No - 24 )
5 5 6	26709 /2022	22.04. 2022	ABLAP L- 923/2 022	SURENDR A DAS	C.O .	COUR T NO. 1	Order Dtd. 2022-04-21		(S ea t No - 24 )
5 5 7	26710 /2022	22.04. 2022	ABLAP L- 14925 /2020	D. K. JENA	C.O .	COUR T NO. 25	Order Dtd. 2022-04-21		(S ea t No - 24 )
5 5 8	26711 /2022	22.04. 2022	WA- 297/2 018	A KHAN	GEN ERA L		Order Dtd. 2021-04-27		(S ea t No - 24 )
5 5 9	26712 /2022	22.04. 2022	ABLAP L- 762/2 022	B.DAS	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-21		(S ea t No - 24 )

560	26713/2022	22.04.2022	JCRLA - 11/2016	MR. JAGANNA TH KAMILA	C.O.	COURT NO. 1	Order Dtd. 2022-04-21		CRIMINAL APPEAL	(Seat No - 1)
561	26714/2022	22.04.2022	ABLAP L- 13694/2020	P. K. BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-04-21			(Seat No - 1)
562	26715/2022	22.04.2022	RFA- 69/2007	N ROUT	GENERAL		Order Dtd. 2007-04-25		FIRST APPEAL	(Seat No - 4)
563	26716/2022	22.04.2022	ABLAP L- 13424/2020	ASHUTOSH BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-04-20			(Seat No - 4)
564	26717/2022	22.04.2022	CRLMP - 1445/2019	R R DAS	GENERAL		Order Dtd. 2019-11-27			(Seat No - 4)
565	26718/2022	22.04.2022	ABLAP L- 13417/2020	ASHUTOSH BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-04-20			(Seat No - 4)
566	26719/2022	22.04.2022	WP (C) - 39064/2021	R R DAS	GENERAL		Order Dtd. 2022-02-17		WRIT BRANCH (DIVISION BENCH)	(Seat No - 105)
567	26720/2022	22.04.2022	ABLAP L- 4995/2019	SUVENDU BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-04-21			(Seat No - 105)
568	26721/2022	22.04.2022	ABLAP L-	L. MOHANTY	C.O.	COURT	Order Dtd. 2022-04-20		CRIMINAL	(Seat

8			246/2022			NO. 9 OLD		MISC -2	t No - 17)
569	26722/2022	22.04.2022	WP (C) - 24941/2021	ACHYUTA NANDA PATTANAIK	C.O.	COURT NO. 1	Order Dtd. 2021-09-22		(Seat No - 17)
570	26723/2022	22.04.2022	ABLAP L- 19017/2019	B B MALLICK	GENERAL		Order Dtd. 2021-11-10		(Seat No - 17)
571	26724/2022	22.04.2022	ABLAP L- 2754/2022	D.SAMAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-20		(Seat No - 17)
572	26725/2022	22.04.2022	CMP- 278/2022	P K DAS	GENERAL		Order Dtd. 2022-04-13		(Seat No - 17)
573	26726/2022	22.04.2022	CRLA- 179/2014	A. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2022-04-20	CRIMINAL APPEAL	(Seat No - 1)
574	26727/2022	22.04.2022	ABLAP L- 2755/2022	D.SAMAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-20		(Seat No - 1)
575	26728/2022	22.04.2022	RSA- 172/2019	P K BEHERA	GENERAL		Order Dtd. 2022-02-17	SECOND APPEAL	(Seat No - 5)
577	26729/2022	22.04.2022	CRLA- 333/2	G. SUNDARA	C.O.	COURT	Order Dtd. 2022-04-20	CRIMINAL	(Seat

6			020			NO. 2 OLD		APPE AL	t No - 4)
5 7 7	26730 /2022	22.04. 2022	ABLAP L- 14185 /2020	B.R.MOH ANTY	C.O .	COUR T NO. 25	Order Dtd. 2022-04-21		(S ea t No - 4)
5 7 8	26731 /2022	22.04. 2022	WP (C) - 21508 /2017	K. N. SAHOO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-04-05		(S ea t No - 4)
5 7 9	26732 /2022	22.04. 2022	ABLAP L- 14241 /2020	J.PARID A	C.O .	COUR T NO. 25	Order Dtd. 2022-04-21		(S ea t No - 4)
5 8 0	26733 /2022	22.04. 2022	SA- 257/1 997	N K ROUTRAY	GEN ERA L		Order Dtd. 2001-09-05	SECO ND APPE AL	(S ea t No - 2)
5 8 1	26734 /2022	22.04. 2022	CRLMP - 660/2 022	S.K. DAS	C.O .	COUR T NO. 17	Order Dtd. 2022-04-21		(S ea t No - 2)
5 8 2	26735 /2022	22.04. 2022	WP (C) - 18496 /2018	D. NAYAK	C.O .	COUR T NO. 17	Order Dtd. 2022-04-20	WRIT BRAN CH-4	(S ea t No - 27 )
5 8 3	26736 /2022	22.04. 2022	WP (C) - 3244/ 2020	S.BISWA L	C.O .	COUR T NO. 24	Order Dtd. 2022-04-19		(S ea t No - 27 )
5 8 4	26737 /2022	22.04. 2022	WP (C) - 38578 /2020	N J MALLICK	GEN ERA L		Order Dtd. 2022-03-30		(S ea t No



										- 27 )
5 8 5	26738 /2022	22.04. 2022	WP (C) - 18496 /2018	P. K. DASH	C.O .	COUR T NO. 17	Order Dtd. 2022-04-20		WRIT BRAN CH-4	(S ea t No - 27 )
5 8 6	26739 /2022	22.04. 2022	WP (C) - 8754/ 2022	R.K.BAR IK	C.O .	COUR T NO. 17	Order Dtd. 2022-04-21			(S ea t No - 27 )
5 8 7	26740 /2022	22.04. 2022	CRLMP - 655/2 022	SANJAY KUMAR PATTANA IK	C.O .	COUR T NO. 17	Order Dtd. 2022-04-21			(S ea t No - 27 )
5 8 8	26741 /2022	22.04. 2022	WP (C) - 8353/ 2022	S. DASH	C.O .	COUR T NO. 17	Order Dtd. 2022-04-21			(S ea t No - 27 )
5 8 9	26742 /2022	22.04. 2022	CRLMC - 2513/ 2017	B B MALLICK	GEN ERA L		Order Dtd. 2017-10-18		CRIM INAL MISC -1	(S ea t No - 6)
5 9 0	26743 /2022	22.04. 2022	WP (C) - 8753/ 2022	R.K.BAR IK	C.O .	COUR T NO. 24	Order Dtd. 2022-04-21			(S ea t No - 6)
5 9 1	26744 /2022	22.04. 2022	FAO- 621/2 020	R.K.DEH URY	GEN ERA L		Order Dtd. 2022-04-08			(S ea t No - 6)
5 9 2	26745 /2022	22.04. 2022	WP (C) - 4901/ 2022	S. DASH	C.O .	COUR T NO. 17	Order Dtd. 2022-04-21			(S ea t No

										- 6)
5 9 3	26746 /2022	22.04. 2022	WP (C) - 8686/ 2022	P.K.MOH ANTY	C.O .	COUR T NO. 24	Order Dtd. 2022-04-21			(S ea t No - 6)
5 9 4	26747 /2022	22.04. 2022	WP (C) - 7761/ 2022	P.K.MOH ANTY	C.O .	COUR T NO. 24	Order Dtd. 2022-04-19			(S ea t No - 6)
5 9 5	26748 /2022	22.04. 2022	FAO- 608/2 020	R.K.DEH URY	GEN ERA L		Order Dtd. 2022-04-08			(S ea t No - 6)
5 9 6	26749 /2022	22.04. 2022	WP (C) - 3238/ 2020	S.BISWA L	C.O .	COUR T NO. 24	Order Dtd. 2022-04-19			(S ea t No - 6)
5 9 7	26750 /2022	22.04. 2022	WP (C) - 3237/ 2020	S.BISWA L	C.O .	COUR T NO. 24	Order Dtd. 2022-04-19			(S ea t No - 6)
5 9 8	26751 /2022	22.04. 2022	WP (C) - 14553 /2021	A.K. JATI	C.O .	COUR T NO. 1	Order Dtd. 2022-04-21			(S ea t No - 6)
5 9 9	26752 /2022	22.04. 2022	WP (C) - 8898/ 2022	B.R. SENAPAT I	C.O .	COUR T NO. 24	Order Dtd. 2022-04-19			(S ea t No - 6)
6 0 0	26753 /2022	22.04. 2022	WP (C) - 40299 /2021	C.R. NAYAK	C.O .	COUR T NO. 24	Order Dtd. 2022-04-22			(S ea t No - 6)
6 0 1	26754 /2022	22.04. 2022	WP (C) - 8898/ 2022	A.MOHAN TY	C.O .	COUR T NO.	Order Dtd. 2022-04-19			(S ea t

			2022			24				No - 6)
602	26755/2022	22.04.2022	WP (C) - 8406/2022	R.K. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2022-04-21			(Seat No - 6)
603	26756/2022	22.04.2022	CRLMP - 301/2022	J.P. KAR	C.O.	COURT NO. 17	Order Dtd. 2022-04-21			(Seat No - 6)
604	26757/2022	22.04.2022	WP (C) - 11226/2020	N K PATRA	GENERAL		Order Dtd. 2020-04-24		WRIT BRANCH-5	(Seat No - 20)
605	26758/2022	22.04.2022	CONTC (CPC) - 68/2018	B.SAMAN TARAY	C.O.	COURT NO. 24	Order Dtd. 2022-04-21		OA Branch	(Seat No - 1)
606	26759/2022	22.04.2022	RPFAM - 70/2022	ASHOK KU. RANA	C.O.	COURT NO. 24	Order Dtd. 2022-04-21			(Seat No - 1)
607	26760/2022	22.04.2022	WP (C) - 7192/2013	S N NAYAK	GENERAL		PetitionAnnexure,		WRIT BRANCH (DIVISION BENCH)	(Seat No - 109)
608	26761/2022	22.04.2022	ABLAP L- 2147/2020	SMRUTI RANJAN MOHAPATRA	C.O.	COURT NO. 8	Order Dtd. 2022-04-20			(Seat No - 109)
609	26762/2022	22.04.2022	WP (C) - 7157/2013	S K NAYAK	GENERAL		PetitionAnnexure,		WRIT BRANCH (DIVISION BENCH)	(Seat No - 109)

									ISIO N BENC H)	- 10 9)
6 1 0	26763 /2022	22.04. 2022	BLAPL - 1761/ 2021	SANTOSH KUMAR MAHANTY	C.O .	COUR T NO. 1	Order Dtd. 2022-04-21			(S ea t No - 10 9)
6 1 1	26764 /2022	22.04. 2022	MATA- 42/20 22	R.R. DAS	C.O .	COUR T NO. 1	Order Dtd. 2022-04-21			(S ea t No - 10 9)
6 1 2	26765 /2022	22.04. 2022	CRLA- 59/20 17	S. MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2022-04-20		CRIM INAL APPE AL	(S ea t No - 2)
6 1 3	26766 /2022	22.04. 2022	WP (C) - 7659/ 2013	S K NAYAK	GEN ERA L		PetitionAnnexure,		WRIT BRAN CH-6	(S ea t No - 16 )
6 1 4	26767 /2022	22.04. 2022	CRLA- 294/2 017	C.R. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-20		CRIM INAL APPE AL	(S ea t No - 2)
6 1 5	26768 /2022	22.04. 2022	WP (C) - 7191/ 2013	S K NAYAK	GEN ERA L		PetitionAnnexure,		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 9)
6 1 6	26769 /2022	22.04. 2022	CRLA- 72/20 14	R.K. ROUT	C.O .	COUR T NO. 1	Order Dtd. 2022-04-20		CRIM INAL APPE AL	(S ea t No - 1)
6 1	26770 /2022	22.04. 2022	ABLAP L-	P R SWAIN	GEN ERA		Order Dtd. 2021-03-22			(S ea

7			2804/ 2021		L					t No - 1)
6 1 8	26771 /2022	22.04. 2022	RSA- 424/2 004	S K NAYAK	GEN ERA L		Judgement Dtd. 2005- 07-19Appealmemo,		SECO ND APPE AL	(S ea t No - 2)
6 1 9	26772 /2022	22.04. 2022	CRLMP - 633/2 022	S. K. BISWAL	C.O .	COUR T NO. 17	Order Dtd. 2022-04-19			(S ea t No - 2)
6 2 0	26773 /2022	22.04. 2022	BLAPL - 10596 /2021	SUBRATA PANDA	C.O .	COUR T NO. 12	Order Dtd. 2022-04-22		CRMI NAL MISC -2	(S ea t No - 10 )
6 2 1	26774 /2022	22.04. 2022	BLAPL - 2460/ 2022	R.K. ROUTRAY	C.O .	COUR T NO. 12	Order Dtd. 2022-04-22			(S ea t No - 10 )
6 2 2	26775 /2022	22.04. 2022	BLAPL - 2460/ 2022	RAKESH KUMAR ROUTRAY	C.O .	COUR T NO. 12	Order Dtd. 2022-04-22			(S ea t No - 10 )
6 2 3	26776 /2022	22.04. 2022	WPC (O AC) - 4050/ 2014	SUVENDU BARIK	C.O .	COUR T NO. 15	Order Dtd. 2022-04-20			(S ea t No - 10 )
6 2 4	26777 /2022	22.04. 2022	WPC (O AC) - 189/2 015	R. K. NAYAK	C.O .	COUR T NO. 15	Order Dtd. 2022-04-21		OA Bran ch	(S ea t No - 1)
6 2 5	26778 /2022	22.04. 2022	WPC (O AC) - 4009/	SUMANTA DAS	C.O .	COUR T NO.	Order Dtd. 2022-04-20			(S ea t

			2014			15				No - 1)
6 2 6	26779 /2022	22.04. 2022	WPC (O A) - 3079/ 2014	M. R. ROUTRAY	C.O .	COUR T NO. 15	Order Dtd. 2022-04-21			(S ea t No - 1)
6 2 7	26780 /2022	22.04. 2022	MACA- 483/2 007	RAJAT DAS	C.O .	COUR T NO. 15	Order Dtd. 2022-04-21			(S ea t No - 1)
6 2 8	26781 /2022	22.04. 2022	MACA- 483/2 007	R. N. BEHERA	C.O .	COUR T NO. 15	Order Dtd. 2022-04-21			(S ea t No - 1)
6 2 9	26782 /2022	22.04. 2022	CRLMC - 362/2 022	P. K. SWAIN	C.O .	COUR T NO. 23	Order Dtd. 2022-04-20			(S ea t No - 1)
6 3 0	26783 /2022	22.04. 2022	CRLMC - 817/2 022	P. K. MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2022-04-21			(S ea t No - 1)
6 3 1	26784 /2022	22.04. 2022	CRLMC - 44/20 22	ASHOK KUMAR RANA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-21			(S ea t No - 1)
6 3 2	26785 /2022	22.04. 2022	CRLMC - 187/2 022	A. K. MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2022-04-21		CRMI NAL MISC -2	(S ea t No - 17 )
6 3 3	26786 /2022	22.04. 2022	WP (C) - 6177/ 2022	AJAY KUMAR PANDA	C.O .	COUR T NO. 6	Order Dtd. 2022-04-19			(S ea t No - 17 )

6 3 4	26787 /2022	22.04. 2022	CRLMC - 201/2 022	P. K. MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2022-04-21		CRIM INAL MISC -3	(S ea t No - 18 )
6 3 5	26788 /2022	22.04. 2022	CRLMC - 641/2 022	SIBA PRASAD SAHOO	C.O .	COUR T NO. 23	Order Dtd. 2022-04-21			(S ea t No - 18 )
6 3 6	26789 /2022	22.04. 2022	CRLMC - 878/2 022	ARTATRA NA PARIDA	C.O .	COUR T NO. 23	Order Dtd. 2022-04-21			(S ea t No - 18 )
6 3 7	26790 /2022	22.04. 2022	CRLMC - 170/2 022	M. NAYAK	C.O .	COUR T NO. 11	Order Dtd. 2022-04-20			(S ea t No - 18 )
6 3 8	26791 /2022	22.04. 2022	BLAPL - 810/2 021	B. N. SAHU	C.O .	COUR T NO. 23	Order Dtd. 2022-04-21			(S ea t No - 18 )
6 3 9	26792 /2022	22.04. 2022	BLAPL - 11392 /2021	LAXMIDH AR MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2022-04-21			(S ea t No - 18 )
6 4 0	26793 /2022	22.04. 2022	BLAPL - 5364/ 2021	PRATAP SAHOO	C.O .	COUR T NO. 23	Order Dtd. 2022-04-21			(S ea t No - 18 )
6 4 1	26794 /2022	22.04. 2022	FAO- 3/202 2	SARAT SWAIN	C.O .	COUR T NO. 23	Order Dtd. 2022-04-21			(S ea t No

										- 18 )
6 4 2	26795 /2022	22.04. 2022	FAO- 3/202 2	B. K. MOHARAN A	C.O .	COUR T NO. 23	Order Dtd. 2022-04-21			(S ea t No - 18 )
6 4 3	26796 /2022	22.04. 2022	FAO- 71/20 22	A. K. BARIK	C.O .	COUR T NO. 23	Order Dtd. 2022-04-21			(S ea t No - 18 )
6 4 4	26797 /2022	22.04. 2022	FAO- 71/20 22	SARAT SWAIN	C.O .	COUR T NO. 23	Order Dtd. 2022-04-21			(S ea t No - 18 )
6 4 5	26798 /2022	22.04. 2022	WP (C) - 8949/ 2022	A.K.MOH ANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-19			(S ea t No - 18 )
6 4 6	26799 /2022	22.04. 2022	CRLA- 746/2 021	SIBA PRASAD SAHOO	C.O .	COUR T NO. 6	Order Dtd. 2022-04-12			(S ea t No - 18 )
6 4 7	26800 /2022	22.04. 2022	BLAPL - 2707/ 2022	LAXMIDH AR DASH	C.O .	COUR T NO. 11	Order Dtd. 2022-04-18			(S ea t No - 18 )